

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622/2024**

**IN THE MATTER OF:**

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA AND ORS.

...RESPONDENTS

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FILED THROUGH:

1844

57/

Shivani Chawla

Archana Yadav

[SIDDHARTH BATRA] [SHIVANI CHAWLA] [ARCHANA YADAV]

Chinmay

Rhythm

[CHINMAY DUBEY] [RHYTHM KATYAL]

Advocate for Respondent No. 66: M/s Modern Dyeing Pvt. Ltd.

8A Sagar Apartments, 6 Tilak Marg,

New Delhi – 110001

Date: 12.05.2025

Email: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622/2024**

**IN THE MATTER OF:**

VARUN GULATI

...APPLICANT

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STATE OF HARYANA AND ORS.

...RESPONDENTS

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 66, M/S MODERN DYEING PVT. LTD.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Modern Dyeing Pvt. Ltd., Respondent No. 66, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 66 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.
3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any

deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

#### 4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 18.07.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN allege non-compliance on certain grounds, including mismatch in sludge generation records, suspected dilution due to high BOD/COD removal efficiency, and allegations regarding bypass and fresh water addition.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering

respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.

- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the Answering Respondent is operating its PETP in compliance with the Consent to Operate and has installed appropriate physico-chemical treatment mechanisms including Dual Media Filter (DMF) and Colour Removing Unit (CRU). The treatment efficiency achieved is due to the system in place and the internal quality monitoring practices adopted by the unit. There is no use of biological treatment, and no additional dilution has been introduced in the system. There is no bypass of untreated effluent.
- 4.6. That the Answering Respondent categorically denies the existence of any operational bypass arrangement at the PETP inlet or final outlet. The flow of effluent is managed through a filtration and collection system and is sent to the CETP through an underground line as per design. The observation of a bypass provision is factually incorrect. Furthermore, records related to effluent treatment, water consumption, sludge generation, and operational status of the PETP have been duly maintained and were enclosed with the reply to the SCN.
- 4.7. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water

and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.

- 4.8. That the Answering Respondent maintains internal records of water consumption and trade effluent generation. While the report speculates dilution, the data submitted by the Answering Respondent demonstrates consistent compliance and no excess or unexplained discharge.
- 4.9. That the Answering Respondent holds a valid Consent to Operate (CTO) issued by HSPCB, which remains in force until **30.09.2027**, demonstrating that the facility was found compliant at the time of renewal. The Answering Respondent also holds a valid permission from the Haryana Water Resources Authority (HWRA) for groundwater abstraction. The respondent is not in violation of any consent conditions.
- 4.10. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.11. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.

- 4.12. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.13. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.14. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA]



[SHIVANI CHAWLA]



[ARCHANA YADAV]



[CHINMAY DUBEY]



[RHYTHM KATYAL]

Advocate for Respondent No. 66: M/s Modern Dyeing Pvt. Ltd.

8A Sagar Apartments, 6 Tilak Marg,

New Delhi – 110001

Date: 12.05.2025

Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

Versus

State of Haryana & Ors.



...Respondents

AFFIDAVIT

I, Hari Om Thareja S/o Shiv Ram Dass , aged about 58 years R/o 88,Narang Colony Janakpuri Delhi -110058 , do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 66 , M/s MODERN DYEING PVT LTD , having its office at 527,PH-II,HSIDC,Barhi (Sonapat) Haryana, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.





For MODERN DYEING PRIVATE LIMITED  
*[Signature]*  
**DEPONENT (Director)**

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at \_\_\_\_\_ on this \_\_\_\_ day of \_\_\_\_\_, 2025.

For MODERN DYEING PRIVATE LIMITED  
*[Signature]*  
**DEPONENT (Director)**

**ATTESTED**  
*[Signature]*  
**NOTARY PUBLIC, DELHI**



20 FEB 2025

**MODERN DYEING PVT. LTD.**

SPL. IN : READYMADE GARMENTS WASHING

Regd. Office :  
C-3/14, Mayapuri Industrial Area,  
Phase-II, New Delhi-110064  
Phone : 28117442, 28116242, 41845270, 41845271  
Email : modern\_garment@rediffmail.com

Factory :  
Plot No. 527, Phase-II,  
HSIIDC Industrial Estate, Barhi,  
Distt. Gannaur, Sonapat (Haryana)

Ref. No. ....

Dated.....

Date:06.02.2025

**WITHOUT PREJUDICE**

To,

Regional Officer  
Haryana State Pollution Control Board,  
Sonipat Region, Sonipat.

**Subject: REPLY TO THE SHOW CAUSE NOTICE DATED 02.01.2025.**

Respected Sir,

This is in reference to the Show Cause Notice (SCN) No. HSPCB/SR/2025/2667 dated 02.01.2025, issued to M/s Modern Dyeing Pvt. Ltd. located at Plot no. 527 PH-II HSIIDC Barhi Sonipat under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981.

The SCN raises specific allegations, which are addressed in detail as follows:

**A. BACKGROUND OF THE COMPANY**

- a. M/s **Modern Dyeing** is a well-established unit engaged in **dyeing, washing, and finishing of textiles and garments**, providing high-quality processing solutions to various industries. The unit is committed to maintaining **sustainable and environmentally**

responsible practices by implementing **efficient effluent treatment systems** and ensuring compliance with all statutory environmental regulations.

- b. The facility is equipped with a **comprehensive Effluent Treatment Plant (ETP)**, which includes **Dual Media Filters (DMF)** and a **Colour Removing Unit (CRU)** based on **physio-chemical treatment**, surpassing the regulatory requirements for a **Primary Effluent Treatment Plant (PETP)**. These advanced treatment processes enable the unit to consistently meet **discharge norms prescribed by the Haryana State Pollution Control Board (HSPCB)**.
- c. In alignment with the **Charter for Water Recycling & Pollution Prevention in Textile Industries** issued by the **Central Pollution Control Board (CPCB)**, Modern Dyeing has adopted **best practices for wastewater management and pollution control**. The company has implemented **advanced monitoring mechanisms**, including **magnetic flow meters, real-time data logging, and systematic record-keeping of water abstraction, effluent discharge, and chemical usage**, ensuring complete transparency and regulatory adherence.
- d. Modern Dyeing remains **committed to environmental sustainability**, ensuring **efficient resource utilization** while upholding industry standards and regulatory compliance. The unit actively engages in **continuous improvement initiatives**, including periodic self-monitoring and third-party testing through NABL-

accredited laboratories, reinforcing its dedication to environmental protection and compliance with the guidelines prescribed by the authorities.

**B. ALLEGATIONS REGARDING NON-COMPLIANCE WITH DISCHARGE NORMS**

**I. RESPONSE TO OBSERVATION: PETP SLUDGE**

- a. That the estimated PETP sludge generation mentioned in the notice appears to be theoretical and lacks clarity regarding the methodology, calculation details, and formula applied to arrive at the mentioned figures.
- b. That our unit maintains a well-documented sludge management system, where sludge generation aligns with the characteristics of the effluent, type of chemicals used (green chemicals), and the effluent treatment process.
- c. That our Effluent Treatment Plant (ETP) has been designed to ensure effective treatment, and the sludge generated is in line with standard operational parameters.
- d. That proper records/logbooks of PETP sludge generation and disposal are maintained regularly. A copy of the logbook is annexed herewith as Annexure A for reference.

- e. That in light of these records, the assumption that the sludge is either not being maintained properly or disposed of unscientifically is unfounded.

## II. RESPONSE TO OBSERVATION: HIGH REDUCTION IN POLLUTION PARAMETERS

- a. That our facility operates a full-fledged Effluent Treatment Plant (ETP) equipped with a Dual Media Filter (DMF) and a Colour Removing Unit (CRU) based on physio-chemical treatment. This system surpasses the requirements of a Primary Effluent Treatment Plant (PETP) and is designed to effectively treat effluent before discharge.
- b. That a detailed project report of the ETP installed at our facility is annexed herewith as Annexure B for reference.
- c. That our ETP is of adequate capacity and is regularly operated and maintained to ensure the treated effluent meets discharge norms well within the prescribed parameters for disposal into the CETP.
- d. That periodic analysis of our treated effluent is conducted by NABL-accredited laboratories to verify compliance. The test reports demonstrate that the range and reduction of different pollution parameters align with industry norms. Copies of these reports are annexed herewith as Annexure C.

- e. That any discrepancy in pollution parameter levels may be due to improper sample preservation or delayed analysis, which should also be considered before drawing conclusions.
- f. That no arrangement for dilution of effluent with freshwater exists in our unit, which is further substantiated by the joint inspection conducted on [date], where no such dilution mechanism was found. Therefore, the allegations of dilution are speculative and not based on factual evidence.
- g. That we have compiled data for the last seven months, which clearly indicates no dilution is being done as alleged in the notice. A copy of the compiled sheet is annexed herewith as Annexure D.
- h. That it is pertinent to highlight that dilution is neither required nor necessary given the relaxed discharge standards prescribed for CETP inlet. The required norms are achievable through primary treatment alone, negating any need for dilution.

### III. RESPONSE TO OBSERVATION: GROUNDWATER QUALITY

- a. That our unit does not use any chemicals containing fluoride in its operations, and therefore, the presence of high fluoride levels in the groundwater is not attributable to our industrial activities.
- b. That the fluoride content observed in the groundwater sample is likely due to its natural occurrence in the region, rather than any contamination from our processes.

- c. That our unit does not utilize groundwater from our tube well for drinking or domestic purposes.
- d. That periodic testing of our effluent has been conducted by NABL-accredited laboratories, and all reports confirm compliance with prescribed norms. Copies of the latest test reports are annexed herewith as Annexure C for verification.
- e. That our ETP is regularly operated, maintained, and optimized to ensure compliance with all prescribed environmental standards. The results of effluent analysis, conducted at different intervals by NABL-recognized laboratories, confirm that our treated effluent adheres to the required norms. Copies of these reports are annexed as Annexure C.

#### IV. RESPONSE TO OBSERVATION: BYPASS ARRANGEMENT

- a. That our unit operates a **full-fledged Effluent Treatment Plant (ETP)** equipped with a **Dual Media Filter and Colour Removing Unit (CRU)**, which is based on **physio-chemical treatment**. The system **meets and exceeds** the requirements of a **primary effluent treatment plant (PETP)** and is designed to ensure **efficient treatment** of all effluents generated.
- b. There is **no bypass arrangement** allowing untreated industrial effluent to be directly discharged from the **PETP's collection tank to the final outlet** leading to CETP.

- c. During the inspection conducted by the joint team, no such bypass system was identified, recorded, or pointed out, confirming that our unit does not operate any unauthorized discharge.
- d. The design of our ETP ensures that all effluent undergoes complete treatment before reaching the CETP inlet. The treated effluent consistently meets prescribed discharge norms, as supported by analysis reports annexed herewith as Annexure B.
- e. Given these facts, the observation regarding the existence of a bypass provision is incorrect and unfounded.

V. RESPONSE TO OBSERVATION: COLLECTION TANK & SUSPECTED DILUTION

- a. The collection tank installed after the PETP filtration unit is an integral part of the treatment infrastructure designed to regulate the flow of treated effluent before final discharge into CETP.
- b. The tank's purpose is to stabilize the effluent and ensure uniform discharge into the CETP sewer line, not to facilitate dilution with fresh water.
- c. It is incorrect to assume that dilution is occurring within this collection tank. No evidence of fresh water addition was found during the inspection conducted on 18.07.2024, and the joint team did not observe any irregularities in this regard.

- d. Furthermore, all water abstraction and usage records are properly maintained, and the magnetic flow meters installed on all water sources confirm that no additional fresh water is being introduced into the system. A copy of the flow meter records and logbooks is annexed herewith as Annexure E.
- e. In light of this, we categorically refute the allegation that dilution is occurring at the collection tank, as there is no factual or technical basis for such an assumption.

**VI. RESPONSE TO OBSERVATION: DILUTION OF EFFLUENT WITH FRESH WATER**

- a. That **no dilution of effluent with fresh water** is carried out in our unit, and there exists **no arrangement or provision** for the same as **apprehended in the notice**.
- b. That the **joint inspection team did not find any evidence** of such an arrangement at our site **during the inspection on 18.07.2024**. Therefore, the **allegations of dilution are speculative and not supported by factual data**.
- c. That our unit **maintains proper records and logbooks** for **fresh water abstraction, effluent generation, and discharge**, which clearly indicate that **no dilution has occurred**.
- d. That our unit has **installed magnetic flow meters** at all necessary locations, including:

- **Water source and utilities**
  - **Effluent generation and discharge points**
  - **PETP operation and production processes**
- f. These meters ensure **accurate monitoring and recording**, and **logbooks are maintained regularly and systematically**. A copy of these records for the period from **[July 2024] to [Jan 2025]**, including the inspection period, is annexed herewith as **Annexure D** for reference.
- g. That compiled data for the **last 8 months** has been enclosed as **Annexure D**, which further confirms that **no dilution is being done** as alleged in the notice.
- h. That **there is no necessity or requirement for dilution**, considering the **relaxed discharge standards prescribed for CETP inlet**, which can be **easily achieved through primary treatment alone**.
- i. That in light of the above, the **allegations of dilution should be reconsidered** as they are **unsupported by site inspection findings or recorded data**.

**VII. RESPONSE TO OBSERVATION: MAINTENANCE OF LOGBOOKS FOR HSIIDC FRESH WATER SUPPLY & FUEL CONSUMPTION IN BOILER**

- a. That our unit **maintains proper records and logbooks on a daily basis** for:
- i. **HSIIDC fresh water supply line**

ii. **Fuel consumption in the boiler**

- b. That the logbooks are updated systematically to ensure complete transparency and compliance with regulatory requirements.
- c. That the Logbook copy for HSIIDC fresh water supply is annexed herewith as Annexure E, and the logbook for fuel consumption in the boiler is annexed as Annexure F for reference.
- d. That in light of the documented evidence provided, the allegation regarding non-maintenance of logbooks is incorrect and should be reconsidered.

C. RESPONSE TO RECOMMENDATIONS MENTIONED IN THE SHOW CAUSE NOTICE

- 1. Maintain a record for fresh water consumption through the municipal source, i.e., HSIIDC fresh water supply line, on a daily basis.
  - a. That our unit maintains proper logbooks for HSIIDC water supply and fresh water consumption on a daily basis, ensuring complete transparency in usage.
  - b. A copy of the logbook is annexed herewith as Annexure E for verification.
- 2. Maintain a record for fuel consumption in the boiler on a daily basis.

- a. That our unit **regularly maintains** records of fuel consumption in the boiler on a **daily basis** to ensure efficiency and regulatory compliance.
  - b. A copy of the logbook for **fuel consumption** is annexed herewith as **Annexure-F** for reference.
3. **Maintain a record for ash generation and disposal on a daily basis and ensure scientific disposal of the same.**
- a. That our unit follows **scientific disposal practices** for fly ash and maintains proper records/logbooks for **ash generation and disposal** on a **daily basis**.
  - b. A copy of the maintained **logbook** is annexed herewith as **Annexure-G** for verification.
4. **Maintain a proper record for PETP sludge generation on a daily basis and ensure scientific disposal of the same.**
- a. That PETP sludge generated in our unit is **disposed of at CTSDF** through an authorized facility, following all regulatory requirements.
  - b. The **logbook for PETP sludge generation and disposal** is maintained on a **weekly basis** and a copy of the manifest **Form-10** is annexed herewith as **Annexure H**.
5. **Maintain a proper record of production.**

- a. That our unit maintains a **detailed production log** on a **daily basis**, ensuring compliance with regulatory norms and operational transparency.
  - b. A copy of the **production log** is annexed herewith as **Annexure-I**.
6. **Dismantle the provision of the bypass arrangement from the collection tank to the final outlet.**
- a. That our unit does **not have any bypass arrangement** for effluent disposal, as already detailed in our reply above.
  - b. The **inspection conducted** by the regulatory team did not find any evidence of such an arrangement.
7. **Dismantle the provision for dilution at the PETP outlet.**
- a. That no dilution of effluent with fresh water is being carried out, and no **such arrangement exists** within our unit.
  - b. This has already been addressed above in our reply, where we have demonstrated that all **effluent treatment and discharge practices are compliant**.
8. **Make provisions to directly discharge the filtered effluent into the HSIIDC line to rule out the possibility of dilution.**
- a. That the **treated effluent, including filtered effluent**, is already **being discharged directly** into the **HSIIDC line**, ruling out any possibility of dilution.

- b. No changes or additional modifications are required as the current system **fully complies** with the prescribed norms.
9. Operate the PETP in such a way as to comply with notified discharge norms.
- a. That our unit operates its **Effluent Treatment Plant (ETP) efficiently and effectively**, ensuring that all treated effluents meet **prescribed discharge standards**.
- b. The **logbooks and test reports** from NABL-recognized laboratories confirm that our operations remain in **full compliance with environmental regulations**.
- c. Copies of relevant analysis reports and compliance records are annexed herewith as **Annexure-C** for reference.
- D. **CTO APPROVAL CONTRADICTS ALLEGATIONS OF NON-COMPLIANCE**
- a. That Section 27 of the Water (Prevention and Control of Pollution) Act, 1974, states that a Consent to Operate (CTO) cannot be granted to a non-compliant unit.
- b. That our unit's CTO was renewed and remains valid until 30.09.2027, confirming that our facility was found compliant at the time of renewal. A copy of the Consent to Operate from 01.10.2022 to 30.09.2027 issued by Haryana State Pollution Control Board on 25.06.2022 is annexed herewith as **Annexure J**

- c. That if non-compliance existed, as alleged, the CTO should not have been renewed, rendering the SCN legally contradictory and untenable.

E. PERMISSION CERTIFICATES FOR GROUNDWATER EXTRACTION FROM HWRA CONFIRM REGULATORY COMPLIANCE

- a. That our unit has a valid Permission Certificate from the Haryana Water Resources Authority (HWRA) for groundwater extraction, which is renewed until 10.06.2025. A copy of the NOC received from HWRA is annexed herewith as Annexure H.
- b. That groundwater extraction is regulated and legally approved, and any allegations regarding unauthorized water use are unfounded.

F. ABSENCE OF PROPER SAMPLING PROTOCOLS

- a. That the sampling and testing data cited in the Notice are disputed on the following legal and procedural grounds:
- i. The test results indicating high TDS levels are scientifically implausible, given our operational and treatment processes.
- ii. The Environment (Protection) Act, 1986, mandates that sampling procedures be transparent and that industries be provided with test reports. In this case, no accredited laboratory reports have been shared with us, thereby denying us the opportunity to verify the accuracy of the findings.

- iii. The sampling method and equipment used have not been disclosed, making it impossible for us to assess whether the procedure adhered to prescribed regulatory standards.
- b. That in light of these lapses, we request an independent third-party verification to confirm the accuracy of the alleged findings.

**G. WATER CONSUMPTION DATA DOES NOT REFLECT USAGE OF FRESHWATER FOR DILUTION**

- a. That a thorough review of our logbooks and recorded water consumption data confirms that our unit has consistently operated within the prescribed freshwater consumption limits.
- b. That the allegation that extra freshwater was added to effluent is based on assumption rather than verified data. Since our total freshwater usage remains within approved limits, the possibility of dilution simply does not arise.
- c. That dilution, by its nature, requires an excess influx of fresh water, which is not reflected in our operational records. Our Effluent Treatment Plant (ETP) functions efficiently through advanced treatment processes rather than any form of dilution.
- d. That in light of this, we request a reconsideration of this observation as it does not accurately reflect the operational reality of our facility.

**H. PROCEDURAL DEFECTS IN THE SHOW CAUSE NOTICE**

- a. **Lack of Jurisdictional Clarity:** The SCN fails to specify the precise statutory violations, rendering it vague and legally untenable.
- b. **Violation of Natural Justice:** No supporting scientific reports or detailed evidence have been furnished, violating Audi Alteram Partem (Right to be Heard).
- c. **Delay in Issuance of SCN:** The inspection was conducted in August 2024, but the SCN was issued in January 2025, affecting its credibility and validity.
- d. **Disproportionate Action Proposed:** The SCN threatens closure and prosecution for minor or rectifiable deviations, which is contrary to the principle of proportionality.

I. **ADVERSE SOCIO-ECONOMIC IMPACT OF ANY COERCIVE ACTION**

- a. That the closure of our unit would result in the displacement of numerous employees, many of whom are the sole earners for their families.
- b. That any restrictive action would severely impact production, contractual obligations, and financial sustainability, affecting local suppliers and vendors.
- c. That vendors, suppliers, and ancillary businesses reliant on our operations would suffer significant financial losses, disrupting the local economy.

- d. That the principle of proportionality must be considered before any regulatory action is taken.

J. **OUR REQUEST & LEGAL POSITION**

1. That in light of the facts and evidence submitted above, it is clear that our unit fully complies with the prescribed environmental norms, including proper logbook maintenance, adherence to effluent discharge parameters, and obtaining the required regulatory approvals.
2. That our unit has consistently adopted best industry practices for wastewater treatment, in line with the guidelines set forth under the Charter for Water Recycling & Pollution Prevention in Textile Industries issued by the CPCB, thereby ensuring minimal environmental impact and sustainable resource management.
3. That we have proactively taken all necessary steps, including upgradation of our PETP system, installation of online monitoring mechanisms, and submission of reports to HSPCB, all of which reaffirm our commitment to environmental compliance and responsible waste management.
4. That the allegations of dilution are unfounded, as confirmed by the absence of any dilution mechanism at the site, proper treatment of effluent, and compliance with prescribed standards in independently verified analysis reports.
5. In view of the above, we respectfully request:
  - a. Withdrawal of the Show Cause Notice, as it lacks substantive and procedural validity.

- b. Consideration of our compliance efforts, including CTO approval, groundwater extraction approval, responsible sludge management, and third-party verification of effluent treatment.
- c. A fair and independent re-inspection to verify our technical compliance.
- d. An independent third-party verification of our effluent treatment process.

We reiterate our commitment to environmental compliance and look forward to a fair and just resolution of this matter.

Thanking you,

Yours sincerely,

Modern Dyeing Pvt Ltd

Auth Signatory

Authorized Signatory  
M/s Modern Dyeing Pvt. Ltd.  
Plot No. 527 No. 527 Phase II  
HSI IDC Barhi Sonapat Haryana

Dispatch no. 168-281

BY SPEEDPOST A.D./EMAIL

BEFORE THE National Green Tribunal, NEW DELHI

Original Application No. 622/2024

Varun Gulati Vs State of Haryana &amp; Ors.

To

1. M/s Brothers Stretch Yarn Pvt.Ltd,  
Plot No. 176, HSIIDC, Barhi Industrial Estate, District Gannaur,  
Sonapat, Haryana-131101  
E-Mail: ritik@brothersyam Respondent No.4
2. M/s Yashas Industries  
Plot No. 190, HSIIDC, Indl. Area, Barhi, Distt. Sonipat, Haryana-131001  
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3. M/s SHREE GOPAL ENTERPRISES  
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Email:- Anup.nikki86@gmail.com Respondent No.6
4. Savi Texfab Pvt. Ltd.  
Plot no 544 ph-2 HSIIDC, Barhi, Sonipat-131101  
E-MAIL:-kamalsharma5678@gmail.com Respondent No.7
5. M/s Vrishabh Industries  
Plot No. 663, HSIIDC Industrial Estate , Barhi, Sonipat-131101  
Email: sdrjain@gmail.com Respondent No.8
6. Manohar Filaments Pvt. Ltd.  
Plot 531-532, , HSIIDC, Barhi, Sonipat-131101  
Email:-header.barhi@manoharfilaments.com/  
hr.unit4@manoharfilaments.com Respondent No.9
7. OASIS TEXTFAB INDIA  
Plot No. 500, HSIDC, Phase-Ii, Barhi Distt. Sonapat, 131101  
Email : manojverma@live.com Respondent No.10
8. M/s Vibrant Yarns  
523B Phase-2 HSIIDC Barhi Sonipat-131101  
Email: - neeraj@vibrant yarns.in Respondent No.11
9. M/s Krishna Process (Old name Oriental Rug Co)  
Plot No. 480, HSIIDC, Phase-II, Barhi,  
Dist. Sonipat Haryana-131101 Respondent No.12
10. M/s Smitz Polytex  
Plot No 5 HSIIDC Phase 1 Barhi Sonipat, 131101 Respondent No.13
11. M/s Budh Singh And Brothers  
Plot no. 36, HSIIDC Barhi, Sonipat, 131101  
Email: budhsinghbrothers@gmail.com Respondent No.14
12. M/s Euro Threads (P) Ltd.  
Plot No 343, HSIIDC, Barhi, Dist. Sonipat,  
Haryana-131101 Respondent No.15
13. M/s Vinayak Dyeing House  
Plot No. 590, Phase-II, HSIIDC, Barhi, Sonipat, 131101  
Email : manishkumarsul327@gmail.com Respondent No. 16
14. M/s Generous Textiles Pvt.Ltd.  
Plot no 383, HSIIDC Barhi Sonipat 131101 Respondent No.17
15. M/s Komal textiles  
Plot No 327, Phase - I, HSIIDC, Barhi,  
Dist. Sonipat, Haryana-131101 Respondent No.18
16. M/s Kanodia Intercontinental Pvt. Ltd

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Plot No. 8 and 9 HSIIDC, Barhi, Sonapat 131101 Respondent No.19

17. M/s GEE AAR Thread Pvt. Ltd.  
Plot No. 655, HSIIDC, Barhi, Sonapat, 131101  
Email: [rajvjain141073@gmail.com](mailto:rajvjain141073@gmail.com) Respondent No.20
18. M/s Kuchal Fashions Pvt. Ltd  
Plot No. 331, HSIIDC, Barhi, Dist. Sonapat, Haryana, 131101  
Email: [yabhu7524@gmail.com](mailto:yabhu7524@gmail.com) Respondent No.21
19. M/s Sanjeev Enterprises  
Plot no. 111, Phase-I, HSIIDC, Barhi, 131001 Respondent No.22
20. M/s VISCOT Industries  
Plot no. 19, HSIIDC, Barhi, 131101  
Email: [standon@smfilaments.com](mailto:standon@smfilaments.com) Respondent No.23
21. M/s Tabi Creations Pvt. Ltd.  
Plot No. 540, Phase-II, Barhi, Sonipat, Haryana, 131101  
Email: [tabicreations@gmail.com](mailto:tabicreations@gmail.com) Respondent No.24
22. M/s Shree Sidhi Vinayak Texcolors Pvt. Ltd.  
P.N. 495, HSIIDC, Phase-II, Barhi, Dist. Sonipat, Haryana, 131101  
Email: [hitesh.kakwani@ssvtgroup.com](mailto:hitesh.kakwani@ssvtgroup.com) Respondent No.25
23. M/s Vardhman Creation Pvt. Ltd  
PN 487- 488, Phase-II, HSIIDC, Barhi, Sonipat, Haryana, 131101  
Email: [vardhman@vardhmancreations.com](mailto:vardhman@vardhmancreations.com) Respondent No.26
24. M/s Kohinoor Ribbon Factory Pvt. Ltd (Old name K R F Limited)  
Plot No. 12, Phase-I, Barhi Sonapat, 131101 Respondent No.27
25. M/s Jyoti Dhaga Udyog Pvt. Ltd.  
Plot No 406, HSIIDC, Industrial Estate, Barhi, Sonipat, 131101  
Email: [ksr150667@gmail.com](mailto:ksr150667@gmail.com) Respondent No.28
26. M/s Such Exports Pvt. Ltd.  
179-180-184-185 HSIIDC Industrial Estate Barhi, Sonipat, 131101  
Email: [nknanda839@gmail.com](mailto:nknanda839@gmail.com) Respondent No.29
27. M/s Twenty First Century Pvt. Ltd.  
207, HSIIDC, Industrial. Estate, Barhi, Sonipat, 131101  
Email:- [gauravkumar.sharma526@gmail.com](mailto:gauravkumar.sharma526@gmail.com) Respondent No.30
28. M/s Vihan Textile Pvt. Ltd.  
Plot No. 210, HSIIDC, Barhi, Distt. Sonapat, 131101  
Email: [gauravkumar.sharma526@gmail.com](mailto:gauravkumar.sharma526@gmail.com) Respondent No.31
29. M/s Super Dyeing  
Plot No. 498, Ph-II, HSIIDC, Barhi, Sonipat, 131101  
Email:- [Superdyeing2022@gmail.com](mailto:Superdyeing2022@gmail.com) Respondent No.32
30. M/s Fine Dyeing Pvt. Ltd.  
Plot No 400-401, HSIIDC, Barhi, Sonipat, 131101  
Email: [finedyeing400@yahoo.com](mailto:finedyeing400@yahoo.com) Respondent No.33
31. M/s Shivalik Processor  
Plot No 416, HSIIDC Barhi Sonapat, 131101 Respondent No.34
32. M/s Abycons Textiles Pvt. Ltd.  
Plot No. 685, Phase II HSIIDC, Barhi, Sonipat, Haryana, 131101  
Email: [abconstextiles@gmail.com](mailto:abconstextiles@gmail.com) Respondent No.35
33. M/s Global Enterprises.  
656, HSIIDC, Barhi, Sonipat, 131101  
Email: [raviarorange@gmail.com](mailto:raviarorange@gmail.com) Respondent No.36

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Signatory

34. M/s Abycons Woolens Pvt. Ltd.  
Plot no. 525, HSIIDC, Phase-2 Barhi, 131101  
Email: abyconswoolens@gmail.com Respondent No.37
35. M/s Bansal Processing House  
Plot No. 523, HSIIDC, Phase-II, Barhi, Sonapat, 131101  
Email: bansalprocessing@yahoo.com Respondent No.38
36. M/s Sri Ram Cottgins Pvt. Ltd.  
Plot No. 501, HSIIDC Industrial Area, Barhi, Sonipat, Haryana, 131101  
Email: shriramcott@gmail.com Respondent No.39
37. M/s Smitz Marketing  
Plot No. 522A, Phase-II, HSIIDC, Barhi,  
Dist. Sonipat, Haryana-131101 Respondent No.40
38. M/s Siddhi Vinayak Apparels Pvt. Ltd.  
Plot no 473 D HSIIDC Industrial Estate Barhi, Sonipat, Haryana, 131101  
Email: Sidhivinayakapparels09@gmail.com Respondent No.41
39. M/s Rexolene India Manufacturing Pvt. Ltd.  
P.N. 473E, Phase-II, HSIIDC, Industrial Estate Barhi,  
Sonapat, Haryana, 131101 Respondent No.42
40. M/s PP Texofab Pvt. Ltd.  
PN 494, HSIIDC, Ph-II, Barhi, Dist. Sonipat, Haryana, 131101  
Email: ravisurana92@gmail.com Respondent No.43
41. M/s Sino India Textiles Pvt. Ltd.  
Plot No 684 Phase- II, Barhi, Dist. Sonipat, 131101  
Email: hr@www.sinoindiatextiles.in Respondent No.44
42. M/s Anand knit  
Plot no. 650-651, HSIIDC Phase II, Barhi,  
Sonapat, Haryana-131101 Respondent No.45
43. M/s Ram Kishan and Co.  
499, Ph-11, Indl. Area, Barhi, Distt. Sonapat, 131101  
Email: deepakk1084@gmail.com Respondent No.46
44. M/s Madni Textile Mills Pvt Ltd  
Plot No 387-388, Phase 1 HSIIDC Barhi Sonapat, 131101  
Email:- nirdeshgzb@gmail.com Respondent No.47
45. M/s Dhruv Globals Ltd.  
Plot No. 462-463, Phase-I, Barhi, Sonipat, Haryana, 131101  
Email: vdpandey@dhruvglobals.com Respondent No.48
46. M/s Natraj Home Furnishing Pvt. Ltd  
Plot No 666 | 677 HSIIDC Phase II, Barhi,  
Sonipat, Haryana-131101 Respondent No.49
47. M/s Shree Jee Fabrics  
Plot no. 525B-525C, HSIIDC, Phase-II, Barhi, Sonipat, Haryana, 131101  
Email:- shreejeefabrics525@gmail.com Respondent No.50
48. M/s Eurospa Terry Towel Pvt. Ltd.  
P.N. 481, HSIIDC, Phase-II, Barhi,  
Dist. Sonipat, Haryana 131101 Respondent No.51
49. M/s Girja Dyeing  
Plot no. 7, HSIIDC Barhi, Sonpat 131101  
Email: girjadyeing@gmail.com Respondent No.52
50. M/s Rajasthan Knitting Mills

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Plot no. 46, HSIIDC, Barhi, Sonipat 131101 Respondent No.53

51. M/s Babbar Hosiery Obra  
Plot no. 83,84, Industrial Estate, Barhi,  
Distt. Sonipat Haryana-131101 Respondent No.54
52. M/s M. K. Dyeing  
Plot no. 98-99, HSIIDC Industrial Estate,  
Barhi, Sonipat, Haryana-131101 Respondent No.55
53. M/s Rakesh Textile  
Plot No. 240, HSIIDC, Barhi,  
Dist. Sonipat, Haryana-131101 Respondent No.56
54. M/s BCL Fabrics Pvt. Ltd.  
Plot No. 667, Phase-II, HSIIDC, Barhi, Sonipat, 131101  
EMAIL: bclfab@rediffmail.com Respondent No.57
55. M/s Pooja Textile Industry  
Plot no. 654, HSIIDC Phase II, Barhi,  
Sonapat, Haryana 131101 Respondent No.58
56. M/s Addagio Knit Creation Pvt. Ltd.  
Plot no. 217 224, HSIIDC, Indl. Area, Barhi, Distt. Sonipat 131101  
Email ID's : [gopalbhatt368@gmail.com](mailto:gopalbhatt368@gmail.com)  
[creationaddagioknit@gmail.com](mailto:creationaddagioknit@gmail.com) Respondent No.59
57. M/s Magnet Industries  
Plot No. 230, HSIIDC, Indl. Area, Barhi, Sonipat, 131101  
Email ID's : [arihantprocessor@gmail.com](mailto:arihantprocessor@gmail.com) Respondent No.60
58. M/s Denim Art  
Plot No. 523 D, HSIIDC, Barhi, Distt. Sonapat 131101  
Email: [vikas-dhg@yahoo.com](mailto:vikas-dhg@yahoo.com) Respondent No.61
59. M/s Nagpal Trading company  
167, HSIIDC, Industrial Area, Barhi, Sonipat 131101  
Email: [gautam@gmail.com](mailto:gautam@gmail.com) Respondent No.62
60. M/s Sonu Enterprises  
Plot No 358, HSIIDC, Barhi, District Sonipat 131101  
Email: [rampalbajarh@gmail.com](mailto:rampalbajarh@gmail.com) Respondent No.63
61. M/s Denimo Design Washing Private Limited  
Plot No 381, Phase-1, Barhi, Sonipat 131101  
Email: [joginder@denimodesign.com](mailto:joginder@denimodesign.com) Respondent No.64
62. M/s Vardhman Gar-Tex Creators Pvt.Ltd.  
Plot No 420, HSIIDC, Industrial Estate, Barhi, Ganaur, 131101  
Email: [vardhmangartex@yahoo.com](mailto:vardhmangartex@yahoo.com) Respondent No.65
63. M/s Modern Dyeing Pvt. Ltd.  
Plot No. 527, HSIIDC, Phase-II, Barhi, District Sonipat, Haryana 131101  
Email: [mdplbarhi@gmail.com](mailto:mdplbarhi@gmail.com) Respondent No.66
64. M/s Global Wash Creation Pvt. Ltd.  
Plot No. 556, HSIIDC, Phase-II, Barhi, Sonipat, Haryana (Old Name: R.D. Texo Fab  
Pvt. Ltd.) 131101  
Email: [engineering@globalwashcreation.com](mailto:engineering@globalwashcreation.com) Respondent No.67
65. M/s Shivam Enterprises  
Plot No. 274, HSIIDC, Barhi, Dist. Sonipat, Haryana 131101  
Email: [gupta.nshish@gmail.com](mailto:gupta.nshish@gmail.com) Respondent No.68
66. M/s Color Zone  
Plot no. 598, HSIIDC Phase II, Barhi,  
Sonapat, Haryana 131101 Respondent No.69

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67. M/s Denim Touch  
Plot no. 600, HSIIDC Phase II, Barhi,  
Sonapat, Haryana 131101 Respondent No.70
68. M/s Denim Craze  
Plot No. 550-553, HSIIDC, Phase-II, Barhi, Sonipat, Haryana 131101  
Email: denimcraze18@gmail.com Respondent No.71
69. M/s M. S. Creations  
Plot No. 561, HSIIDC, Phase-II, Barhi, Sonipat, Haryana 131101  
Email: mscreationkhandelwal@gmail.com Respondent No.72
70. M/s Shubhram Hospital Solutions Pvt. Ltd  
Plot No. 485-486, HSIIDC, Barhi, Dist. Sonipat, Haryana 131101  
Email: hrplant@shubhram.com Respondent No.73
71. M/s Spectrum Washing Pvt. Ltd.  
Industrial Estate, Barhi 131101 Respondent No.74
72. M/s Shadex Creations  
Plot No 661, HSIIDC Phase- II, Barhi, Dist. Sonipat, Haryana 131101  
Email:shadex.barhi@gmail.com Respondent No.75
73. M/s Nutex Knit Fab  
Plot no 359, HSIIDC Barhi Sonipat 131101  
Email: harishkaushik1239@gmail.com Respondent No.76
74. M/s Swastik Multifibre Pvt Ltd  
Plot No 391, HSIIDC, Phase-I, Barhi, Sonapat 131101  
Email: mohinderahuja@rediffmail.com Respondent No.77
75. M/s Novacare Appliances Pvt. Ltd.  
Plot No. 6 Phase- III, HSIIDC Barhi, Sonipat 131101  
Email: novacareappliances15@gmail.com Respondent No.78
76. M/s Paras TubeTech Pvt. Ltd.  
Plot no 459, Phase I, HSIIDC, Barahi,  
Sonipat, Haryana 131101 Respondent No.79
77. M/s Smart Enterprises Plot No 96, Phase 3,  
Plot No. 96, Sector-23, Phase-3, Barhi Industrial Area, Sonipat Haryana- 131029  
Email: gtelectricals@gmail.com Respondent No.80
78. M/s Smart Enterprises Plot No 99, Phase 3, HSIIDC Barhi, Sonipat  
Plot No. 99, Sector-23, Phase- 3, Barhi Industrial Area, Sonipat Haryana- 131029  
Email: gtelectricals@gmail.com Respondent No.81
79. M/s Bajrang Engineering Works  
Plot No 296, HSIIDC, Barhi, Dist. Sonipat, Haryana 131101  
Email: sharmapunk2001@gmail.com Respondent No.82
80. M/s Deepak Enterprises  
Plot No 262, HSIIDC, Barhi, Dist. Sonipat 131101  
Email: jatin.shreennathji@gmail.com Respondent No.83
81. M/s Design O Creation  
Plot no. 175, HSIIDC, Phase I, Barhi, Sonipat 131101  
Email:atulhandi71@hotmail.com Respondent No.84
82. M/s Goel Bros  
Plot no. 73, Phase I, HSIIDC Barhi,  
Sonipat Haryana-131101 Respondent No.85
83. M/s Shoorbhol Export Pvt. Ltd.  
Plot no 440 HSIIDC Phase I,  
Barhi Sonipat, Haryana 131101 Respondent No.86

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84. M/s Cennet Biopharma Pvt. Ltd,  
Plot No. 3 Phase III HSIIDC, Barhi Sonapat 131101  
Email: [sachin@cennetindia.com](mailto:sachin@cennetindia.com) Respondent No.87
85. M/s B.R. Specialities LLP  
Plot No 407, Barhi Textile Park, Phase-I, HSIIDC, Barhi, Sonapat 131101  
Email: [Arun.k@brs.net.in](mailto:Arun.k@brs.net.in) Respondent No.88
86. M/s Paxy Chem  
Plot No. 448, PH-I, HSIIDC, Industrial Estate Tehsil,  
Gannaur, Barhi, Sonapat, Haryana 131101 Respondent No.89
87. M/s EOC PolymersIndia Pvt. Ltd  
Plot No 474 A & 474B, HSIIDC Ind. Estate, Phase-I, Barhi,  
Distt. Sonapat-131101, Haryana 131101 Respondent No.90
88. M/s Amogh Pharmaceuticals  
Plot No. 308, HSIIDC, Phase - I, Barhi, Dist. Sonapat, Haryana 131101  
Email: [ceoamogh@gmail.com](mailto:ceoamogh@gmail.com) Respondent No.91
89. M/s Papcoat(India) Pvt. Ltd.  
Plot-no. 247, HSIIDC, Phase - I, Barhi, Sonapat, Haryana 131101  
Email: [nmpapcoat@gmail.com](mailto:nmpapcoat@gmail.com) Respondent No.92
90. M/s SIA Pharma Pvt. Ltd.  
Plot 170 HSIIDC, Barhi Industrial Area, Phase-I,  
Sonapat, Haryana 131101 Respondent No.93
91. M/s Samarth Industries  
Plot No 384, HSIIDC, Phase-I, Barhi,  
Sonapat Haryana 131101 Respondent No.94
92. M/s Sumit Enterprises  
P. No. 178, Barhi, Sonapat 131101  
Email: [sumit.vinylgroup@gmail.com](mailto:sumit.vinylgroup@gmail.com) Respondent No.95
93. M/s Raja Industries  
Plot No 298, Phase - I, HSIIDC, Barhi, Dist. Sonapat, Haryana 131101  
Email: [r.industries66@gmail.com](mailto:r.industries66@gmail.com) Respondent No.96
94. M/s Ansh Beverages Pvt. Ltd.  
Plot-39, Ph-I, HSIIDC, Barhi, Sonapat, Haryana Respondent No.97
95. M/s Season Farm, Plot No 157, HSIIDC, Barhi, Sonapat  
Plot No. 157, HSIIDC, Barhi, Sonapat 131101 Respondent No.98
96. M/s First Pure Diet Milk Products  
Plot No. 325, HSIIDC, Phase - I, Barhi, Dist. Sonapat, Haryana 131101  
Email: [firstpurediet@gmail.com](mailto:firstpurediet@gmail.com) Respondent No.99
97. M/s Indies Global Foods Private Limited  
Plot No. 244, Phase - I, HSIIDC, Barhi,  
Dist. Sonapat, Haryana 131101 Respondent No.100
98. M/s Value Foods  
Plot No. 273, Phase - I, HSIIDC, Barhi,  
Dist. Sonapat, Haryana Respondent No.101
99. M/s Ruby Industries, Plot No. 54  
Plot no. 54, HSIIDC, Barhi, Sonpat, Haryana 131101 Respondent No.102
100. M/s Dayanidhi Textiles Pvt. Ltd.  
PN 491, Phase-II, HSIIDC, Barhi,  
Dist. Sonpat, Haryana. 131101 Respondent No.103
101. M/s Supreme Fashions

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- Plot No. 524 D & E HSIIDC Barhi PH II  
Sonapat, Haryana 131101 Respondent No.104
102. M/s Arshlyn Décor Private Limited  
Plot No.549, HSIIDC, Barhi Gannur, Sonapat 131001, Haryana 131101  
Email: [arshlyn.om77@gmail.com](mailto:arshlyn.om77@gmail.com) Respondent No.105
103. M/s Shree Krishna buttons Pv. Ltd.  
Plot no. 29, HSIIDC, Phase-I, Barhi,  
Sonapat Haryana-131101 Respondent No.106
104. M/s Super Texfab Pvt. Ltd.  
Plot no. 206, HSIIDC Estate, Phase-I, Barhi, Sonapat 131101  
Email: [kamalsharma5678@gmail.com](mailto:kamalsharma5678@gmail.com) Respondent No.107
105. M/s Supreme Surfactants Pvt. Ltd.  
Plot no. 213, HSIIDC, Phase I, Barhi,  
Sonapat Haryana 131101 Respondent No.108
106. M/s Chandni Industries Pvt. Ltd  
Plot No. 503, Phase-II, Barhi Industrial Estate,  
Sonapat Haryana 131101 Respondent No.109
107. M/s Jai Hanuman Laminates Pvt. Ltd.  
Plot No 389 HSIIDC, Phase-I, Barhi,  
Sonapat Haryana 131101 Respondent No.110
108. M/s Swastik Toughened Glass LLP  
Plot No 413 Phase I Hsiidc Barhi  
Sonapat Haryana 131101 Respondent No.111
109. M/s Metro Pulp Industries  
Plot No 405, HSIIDC Phase I Barhi  
Sonapat Haryana 131101 Respondent No.112
110. M/s Pecco Polytech Pvt. Ltd.  
Plot no. 537, HSIIDC Phase II, Barhi,  
Sonapat, Haryana 131101 Respondent No.113
111. M/s Jai Mata Plastic  
Plot No 453, HSIIDC Ph-I, Barhi  
Sonapat, Haryana 131101 Respondent No.114
112. M/s Shri Balaji Enterprises  
Plot no. 620, HSIIDC Phase II, Barhi,  
Sonapat, Haryana 131101 Respondent No.115
113. M/s TSB Polychem Pvt. Ltd.  
Plot no. 212, HSIIDC, Phase I, Barhi,  
Sonapat, Haryana 131101 Respondent No.116
114. National Mission For Clean Ganga  
Through its Director General,  
1ST Floor, Major Dhyan Chand, National Stadium,  
India Gate, New Delhi, Delhi - 110002  
E-mail : [dg@nmcg.nic.in](mailto:dg@nmcg.nic.in) Respondent No.117

**NOTICE**

Whereas the above titled Application was listed before the Hon'ble Tribunal on 08.01.2025 (copy of order & application are enclosed), when the Tribunal Inter-alia passed the following order (reproduced relevant extracts only):-

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"3. Pursuant to the said order, Joint committee has submitted a detailed report vide email dated 03.01.2025 wherein it has found 113 units to be non-compliant on various aspects which are as under: Sr. No. NAME ADDRESS 1 M/s Brothers Stretch Yarn Pvt. Ltd. Plot No. 176, HSIIDC, Barhi Industrial Estate, District Gannaur, Sonapat, Haryana 2 M/s Yashas Industries Plot No. 190, HSIIDC, Indl. Area, Barhi, Distt. Sonapat 3 M/s SHREE GOPAL ENTERPRISES Plot No 356 HSIIDC Ph I Barhi Sonapat 4 Sawl Texfab Pvt. Ltd. Plot no 544 ph-2 hstide barhi sonpat 5 M/s Vrshabh Industries Plot No. 663, HSIIDC Industrial Estate , Barhi, Sonipat 6 Manohar Filaments Pvt. Ltd. Plot 531-532, , HSIIDC, Barhi, Sonpat 7 OASIS TEXFAB INDIA Plot No. 500, HSIIDC, Phase-II, Barhi Distt. Sonapat 8 M/s Vibrant Yarns 523R Phase-2 HSIIDC Barhi Sonpat-131101 9 M/s Krishna Process (Old name Oriental Rug Co) Plot No. 480, HSIIDC, Phase-II, Barhi, Dist. Sonpat (Haryana) 10 M/s Sultz Polytex Plot No 5 HSIIDC Phase 1 Barhi Sonpat 11 M/s Budh Singh And Brothers Plot no. 36, HSIIDC Barhi, Sonpat 12 M/s Euro Threads (P) Ltd. Plot No 343, HSIIDC, Barhi, Dist. Sonipat, Haryana 13 M/s Vinayak Dyeing House Plot No. 590, Phase-II, HSIIDC, Barhi, Sonipat 14 M/s Generous Textiles Pvt. Ltd. Plot no 383, HSIIDC Barhi Sonpat 15 M/s Komal textiles Plot No 327, Phase - I, HSIIDC, Barhi, Dist. Sonpat, Haryana 16 M/s Kanodia Intercontinental Pvt. Ltd. Plot No. 8 and 9 HSIIDC, Barhi, Sonapat 17 M/s GEE AAR Thread Pvt. Ltd. Plot No. 655, HSIIDC, Barhi, Sonpat 18 M/s Kuchal Fashions Pvt. Ltd Plot No. 331, HSIIDC, Barhi, Dist. Sonpat, Haryana 19 M/s Sanjeev Enterprises Plot no. 111, Phase-I, HSIIDC, Barhi 20 M/s VISCOT Industries Plot no. 19, HSIIDC, Barhi 21 M/s Tuhil Creations Pvt. Ltd. Plot No. 540, Phase-II, Barhi, Sonpat, Haryana 22 M/s Shree Siddhi Vinayak Texcolors Pvt. Ltd. R.N. 495, HSIIDC, Phase-II, Barhi, Dist. Sonpat, Haryana 23 M/s Yashwan Creation Pvt. Ltd. PN 487-488, Phase-II, HSIIDC, Barhi, Sonpat, Haryana 24 M/s Kohinoor Ribbon Factory Pvt. Ltd (Old name K R F Limited) Plot No. 12, Phase-I, Barhi Sonapat 25 M/s Jyoti Dhaga Udyog Pvt. Ltd. Plot No 406, HSIIDC, Industrial Estate, Barhi, Sonipat 26 M/s Such Exports Pvt. Ltd. 179-180-184-185 HSIIDC Industrial Estate Barhi, Sonipat 27 M/s Twenty First Century Pvt. Ltd. 207, HSIIDC, Industrial. Estate, Barhi, Sonipat 28 M/s Vihan Textile Pvt. Ltd. Plot No. 210, HSIIDC, Barhi, Distt. Sonapat 29 M/s Super Dyeing Plot No. 498, Ph-II, HSIIDC, Barhi, Sonipat 30 M/s Fine Dyeing Pvt. Ltd. Plot No 400-401, HSIIDC, Barhi, Sonapat 31 M/s Shivalik Processor Plot No 416, HSIIDC Barhi Sonapat 32 M/s Abycons Textiles Pvt. Ltd. Plot No. 685, Phase II HSIIDC, Barhi, Sonipat, Haryana 33 M/s Global Enterprises. 656, HSIIDC, Barhi, Sonipat 34 M/s Abycons Woolens Pvt. Ltd. Plot no. 525, HSIIDC, Phase-2 Barhi 35 M/s Bansal Processing House Plot No. 523, HSIIDC, Phase-II, Barhi, Sonapat 36 M/s Sri Ram Cottgins Pvt. Ltd. Plot No. 501, HSIIDC Industrial Area, Barhi, Sonipat, Haryana 37 M/s Smitz Marketing Plot No. 522A, Phase-II, HSIIDC, Barhi, Dist. Sonipat 38 M/s Siddhi. Vinayak Apparels Pvt. Ltd. Plot no 473 D HSIIDC Industrial Estate Barhi, Sonipat, Haryana 39 M/s Rexolene India Manufacturing Pvt. Ltd. P.N. 473E, Phase-II, HSIIDC, Industrial Estate Barhi, Sonapat, Haryana 40 M/s PP Texofab Pvt. Ltd. PN 494, HSIIDC, Ph-II, Barhi, Dist. Sonipat, Haryana 41 M/s Sino India Textiles Pvt. Ltd. Plot No 684 Phase- II, Barhi, Dist. Sonipat, Haryana 42 M/s Anand knit Plot no. 650-651, HSIIDC Phase II, Barhi, Sonapat, Haryana 43 M/s Ram Kishan and Co. 499, Ph-II, Indl. Area, Barhi, Distt. Sonapat 44 M/s Madni Textile Mills Pvt Ltd Plot No 387-388, Phase I HSIIDC Barhi Sonapat 45 M/s Dhruv Globals Ltd Plot No. 462-463, Phase-I, Barhi, Sonipat, Haryana 46 M/s Natraj Home Furnishing Pvt. Ltd Plot No 666 | 677 HSIIDC Phase II, Barhi, Sonipat, Haryana 47 M/s Shree Jee Fabrics Plot no. 525B-525C, HSIIDC, Phase-II, Barhi, Sonipat, Haryana 48 M/s Eurospa Terry Towel Pvt. Ltd. P.N. 481, HSIIDC, Phase-II, Barhi, Dist. Sonipat (Haryana) 49 M/s Girja Dyeing Plot no. 7, HSIIDC Barhi, Sonipat 50 M/s Rajasthan Knitting Mills Plot no. 46, HSIIDC, Barhi, Sonipat 51 M/s Babbar Hosiery Plot no. 83,84, Industrial Estate, Barhi, Distt. Sonipat 52 M/s M. K. Dyeing Plot no. 98-99, HSIIDC Industrial Estate, Barhi 53 M/s Rakesh Textile Plot No. 240, HSIIDC, Barhi, Dist. Sonipat, Haryana 54 M/s BCL Fabrics Pvt. Ltd. Plot No. 667, Phase-II, HSIIDC, Barhi, Sonpat 55 M/s Pooja Textile Industry Plot no. 654, HSIIDC Phase II, Barhi, Sonapat, Haryana 56 M/s Addaglo Knit Creation Pvt. Ltd. Plot no. 217 224, HSIIDC, Indl. Area, Barhi, Distt. Sonpat 57 M/s Magnet Industries Plot No. 230, HSIIDC, Indl. Area, Barhi, Sonipat 58 M/s Dentin Art Plot No. 523 D, HSIIDC, Barhi, Distt. Sonapat 59 M/s Nagpal Trading company 167, HSIIDC, Industrial Area, Barhi, Sonpat 60 M/s Sonu Enterprises Plot No 358, HSIIDC, Barhi, District Sonpat 61 M/s Dentin Design Washing Private Limited Plot No 381, Phase-I, Barhi, Sonpat 62 M/s Yashwan Gar-Tex Creators Pvt.Ltd. Plot No 420, HSIIDC, Industrial Estate, Barhi, Gannaur 63 M/s Modern Dyeing Pvt. Ltd. Plot No. 527, HSIIDC, Phase-II, Barhi, District Sonpat, Haryana 64 M/s Global Wash Creation Pvt. Ltd. Plot No. 556, HSIIDC, Phase-II, Barhi, Sonpat, Haryana (Old Name: R.D. Texo Fab Pvt. Ltd.) 65 M/s Shivam Enterprises Plot No. 274, HSIIDC, Barhi, Dist. Sonpat, Haryana 66 M/s Color Zone Plot no. 598, HSIIDC Phase II, Barhi, Sonapat, Haryana 67 M/s Dentin Touch Plot no. 600, HSIIDC Phase II, Barhi, Sonapat, Haryana 68 M/s Dentin Craze Plot No. 550-553, HSIIDC, Phase-II, Barhi, Sonpat, Haryana 69 M/s M. S. Creations Plot No. 561, HSIIDC, Phase-II, Barhi, Sonpat, Haryana 70 M/s Shubham Hospital Solutions Pvt. Ltd Plot No. 485-486, HSIIDC, Barhi, Dist. Sonpat, Haryana 71 M/s Spectrum Washing Pvt. Ltd. Industrial Estate, Barhi 72 M/s Shadex Creations Plot No 661, HSIIDC Phase- II, Barhi, Dist. Sonpat, Haryana 73 M/s Nutex Knit Fab Plot no 359, HSIIDC Barhi Sonpat 74 M/s Swastik MultiFibre Pvt Ltd Plot No 391, HSIIDC, Phase-I, Barhi, Sonapat 75 M/s Novacare Appliances Pvt. Ltd. Plot No. 6 Phase- III, HSIIDC Barhi, Sonpat 76 M/s Paras TubeTech Pvt. Ltd. Plot no 459, Phase I,

Modern Dyeing Pvt Ltd

Auth. Signatory

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HSI IDC, Barahl, Sonapat, Haryana 77 M/s Smart Enterprises Plot No 96, Phase 3, Plot No. 96, Sector-23, Phase-3, Barhl Industrial Area, Sonapat Haryana- 131029 78 M/s Smart Enterprises Plot No 99, Phase 3, HSI IDC Barhl, Sonapat Plot No. 99, Sector-23, Phase- 3, Barhl Industrial Area, Sonapat Haryana- 131029 79 M/s Bajrang Engineering Works Plot No 296, HSI IDC, Barhl, Dist. Sonapat, Haryana 80 M/s Deepak Enterprises Plot No 262, HSI IDC, Barhl, Dist. Sonapat, Haryana 81 M/s Design O Creation Plot no. 175, HSI IDC, Phase I, Barhl, Sonapat 82 M/s Goel Bros Plot no. 73, Phase I, HSI IDC Barhl, Sonapat 83 M/s Shoorbhol Export Pvt. Ltd. Plot no 440 HSI IDC Phase I, Barhl Sonapat, Haryana 84 85 M/s Cennet Biopharma Pvt. Ltd. M/s R.R. Specialities LLP Plot No. 3 Phase III HSI IDC, Barhl Sonapat Plot No 407, Barhl Textile Park, Phase-I, HSI IDC, Barhl, Sonapat 86 M/s Paxy Chem Plot No. 448, PII-I, HSI IDC, Industrial Estate Tehsil, Gannaur, Barhl, Sonapat (Haryana) 87 M/s EOC Polymers India Pvt. Ltd. Plot No 474 A & 474B, HSI IDC Ind. Estate, Phase-I, Barhl, Distt. Sonapat-131101, Haryana 88 M/s Amogh Pharmaceuticals Plot No. 308, HSI IDC, Phase - I, Barhl, Dist. Sonapat, Haryana 89 M/s Papcoat ( India) Pvt. Ltd. Plot no. 247, HSI IDC, Phase - I, Barhl, Sonapat, Haryana 90 M/s SIA Pharma Pvt. Ltd. M/s Samarth Industries Plot 170 HSI IDC, Barhl Industrial Area, Phase-I, Sonapat, Haryana 91 92 Plot No 384, HSI IDC, Phase-I, Barhl, Sonapat M/s Summit Enterprises P. No. 178, Barhl, Sonapat 93 M/s Raja Industries Plot No 298, Phase - I, HSI IDC, Barhl, Dist. Sonapat, Haryana 94 95 M/s Ansh Beverages Pvt. Ltd. Plot-39, Ph-I, HSI IDC, Barhl, Sonapat, Haryana M/s Season Farm, Plot No 157 , HSI IDC , Barhl , Sonapat Plot No. 157, HSI IDC, Barhl, Sonapat 96 M/s First Pure Diet Milk Products Plot No. 325, HSI IDC, Phase - I, Barhl, Dist. Sonapat, Haryana 97 M/s Indles Global Foods Private Limited Plot No. 244, Phase - I, HSI IDC, Barhl, Dist. Sonapat, Haryana 98 M/s Value Foods Plot No. 273, Phase - I, HSI IDC, Barhl, Dist. Sonapat, Haryana 99 M/s Ruby Industries, Plot No. 54 Plot no. 54, HSI IDC, Barhl, Sonapat, Haryana 100 M/s Dayanidhi Textiles Pvt. Ltd. PN 491, Phase-II, HSI IDC, Barhl, Dist. Sonapat, Haryana. 101 M/s Supreme Fashions Plot No. 524 D & E HSI IDC Barhl PH II Sonapat, Haryana 102 M/s Arshiya Décor Private Limited Plot No.549, HSI IDC, Barhl Gannaur, Sonapat131001, Haryana 6 103 M/s Shree Krishna buttons Pv. Ltd. 104 M/s Super Texfab Pvt. Ltd. Plot no. 29, HSI IDC, Phase-I, Barhl, Sonapat Plot no. 206, HSI IDC Estate, Phase-I, Barhl, Sonapat 105 M/s Supreme Surfactants Pvt. Ltd. Plot no. 213, HSI IDC, Phase I, Barhl, Sonapat 106 M/s Chandni Industries Pvt. Ltd. Plot No. 503, Phase-II, Barhl Industrial Estate, Sonapat 107 M/s Jai Hanuman Laminates Pvt. Ltd. 108 M/s Swastik Toughened Glass LLP Plot No 389 HSI IDC, Phase-I, Barhl, Sonapat Plot No 413 Phase I Hsiidc Barhl Sonapat 109 M/s Metro Pulp Industries Plot No 405, HSI IDC Phase I Barhl Sonapat 110 M/s Peeco Polytech Pvt. Ltd. Plot no. 537, HSI IDC Phase II, Barhl, Sonapat, Haryana 111 M/s Jai Mata Plastic 112 M/s Shri Balaji Enterprises Plot No 453, HSI IDC Ph-I, Barhl Sonapat, Haryana Plot no. 620, HSI IDC Phase II, Barhl, Sonapat, Haryana 113 M/s TSB Polychem Pvt. Ltd. Plot no. 212, HSI IDC, Phase I, Barhl, Sonapat

4. On perusal of the Report of the Joint Committee, we also found following deficiencies and violations; (i) Out of 136 effluent generating industries, 113 industries monitored indicates that Primary Effluent Treatment Plants (PETPs) are not operated properly and there are apprehensions on dilution of effluents. (ii) Effluents from Member Units of CETPs are bypassing effluents into storm water systems. (iii) Industries do not have Permissions for ground water extraction. (iv) Haryana State Industrial Development Corporation (HSI IDC) has made dual system for conveyance of storm water to the 7 two CETPs as well as to Drain No 6 which should not be acceptable in terms of mixing storm water with industrial effluents. (v) Other deficiencies observed relates to not installing flow meters at fresh water source, PETP inlets and outlets and not handling of sludge generated by PETPs. (vi) Both the CETPs (16 and 10 MLD) are underutilised and are non-compliant. Further, CETP of 16 MLD is being operated without CTO.

5. Hence we implead the above industries (as given in para 3) as respondent no. 4 to respondent no. 116.

6. While pointing out deficiencies and the remedial measures required to be taken, we also direct to implead; (i) 7. National Mission for Clean Ganga (NMCG) through DG to respond as effluents (sewage and Trade) ultimately enters river Yamuna which is major tributary of river Ganga as respondent no.117.

8. Office is directed to issue notices to newly impleaded respondents or to be served through Haryana State Pollution Control Board who shall file an affidavit of service within three weeks.

9. Newly impleaded respondent nos. 4 to 117 may file their response/reply within three weeks after receipts of notice.

10. Lst on 27.02.2025. "

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2. Now, take further notice that the above matter will be listed for further consideration before Hon'ble Tribunal on 27<sup>th</sup> February, 2025, at Parildkot House, Copernicus Marg, New Delhi-110007 through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal in person or by a pleader duly instructed, and file reply/response, as per directions of the Hon'ble Tribunal Order dated 08.01.2025,

3. Take further notice that in default of your appearance on the date above mentioned, the application will be heard and determined in your absence.

4. Given under my hand and the seal of this Hon'ble Tribunal, on this 21<sup>st</sup> January, 2025.

Note: (For Orders, Cause Lists & other information, please visit the website [www.nctribunal.gov.in](http://www.nctribunal.gov.in))

Modern Dyeing & Finishing

Auth. Signatory

Consultant (Judicial), NGT











November - 2024

Date... 01/11/24

DATE	S.R.No Bag	Total Weight	Opening Stock	Remarks
01/11/24	/	Diwali	1580kg	Holiday
02/11/24				
03/11/24				
10/11/24			6 Bag	
17/11/24	6 Bag	150kg	1980kg	
24/11/24	6 Bag	150kg	2130kg	
01/12/24	6 Bag	150kg	2280kg	

Modern Dyeing Pvt. Ltd.  
Auth. Signatory

December = 2024

Date 01/12/24

DATE	S.R. No Bag	Total Weight	opening Stock	Remarks
08/12/24	8 Bag SUN 200kg	2280kg	2480kg	[Signature]
15/12/24	8 Bag SUN 200kg	2580kg		[Signature]
22/12/24	8 Bag SUN 200kg	2880kg		[Signature]
27/12/24	power	cut	Plant off	
31/12/24	7 Bag	180kg	3060kg	[Signature]

Modern Dyeing Pvt Ltd

Auth. Signatory

[Signature]

JANUARY 1886.5

Date 01/01/25

DATE	S.R NO Bag	Total Weight	Opening Stock	Remarks
05/01/25	6 Bag	180 kg	3060 kg 3240 kg	Pr. Singh
12/01/25	6 Bag	180	3420 kg	Pr. Singh
25/01/25 Sludge Discharge - 3080 kg				
19/01/25	6 Bag	180 kg	340 kg Balance 520 kg	Pr. Singh

Modern Dyeing Pvt Ltd

Auto Signatory

DECEMBER 25<sup>th</sup>, 2015

M/s MODERN DYING PVT LTD  
PLOT NO-527, BARHI INDUSTRIAL AREA,  
PHASE-11, SONEPAT, HARYANA

Kind Attn. – Mr. RAJESH THAREJA

Sub.-ETP for 10 lac Liters per day, Thermax make

Dear Sir,

Enclosed please find Detailed project report pertaining to Thermax Make 10,00,000 Liters per day Terminator, comprising of -

1. PROCESS DESCRIPTION
2. TECHNICAL NOTES
3. TECHNICAL DATA SHEET
4. HYDRAULIC DIAGRAM
5. EQUIPMENT LAYOUT

We hope that you will find above in line with your requirement.

Thanking you and assuring you of our best services always.

For Thermax Ltd

KATYAYAN PANDEY  
Territory Manager

Modern Dyeing Pvt Ltd  
Auth. Signatory

## PROCESS DESCRIPTION

Treatment of Effluent starts with Equalisation Tank. Equalisation tank as the name suggests helps in equalising or homogenising the effluent. For optimum equalisation tank size recommended is that of 10-12 hrs. retention of effluent. In case still better equalisation is required air purging through a diffused air grid can also be provided. Better equalisation in physico chemical process improves the treated water quality and reduces consumption of chemicals.

Effluent Treatment Plant works in three stages :

1. FLOCCULATION AND SETTLING
2. ORGANICS AND SUSPENDED SOLID REMOVAL
3. ION EXCHANGE PROCESS

### FLOCCULATION AND SETTLING

In this stage dye or colour in colloidal form is removed. Small dye particles in the effluent are coagulated in the flocculator tank by using polyelectrolyte and ferrous sulphate. This is then passed through a Tube Settler where coagulated dye settles down and clearer water flows up. Dye is taken out from the hopper bottom of Tube Settler in the form of a thick sludge. From the Tube Settler clear water flows into the clear water tank. The water is now pumped into the Dual Media Filter where the suspended solids are further reduced to make it suitable to be passed through the second stage.

### ORGANICS AND SUSPENDED SOLIDS REMOVAL

In this stage a part of the organics and suspended solids which get carried over after tube settler are removed by way of a Dual Media Filter which has coarse anthracite and fine sand as the two main filtering media. Combination of these two media is the best mechanism for removal of the above impurities. Another major advantage of Dual Media Filter is that it is easily back-washable and therefore no problems of choking etc. would be encountered.

Because of this and superiority of anthracite over all the other filtering media the replacement cost of the filter is negligible (close to 15-20% anthracite needs to be replaced after 3-5 years).

If the plant is in continuous operation throughout the day, the filter may require backwash after 22 hrs. of operation.

Modern Dyeing & Finishing Co. Ltd

Auth. Signatory

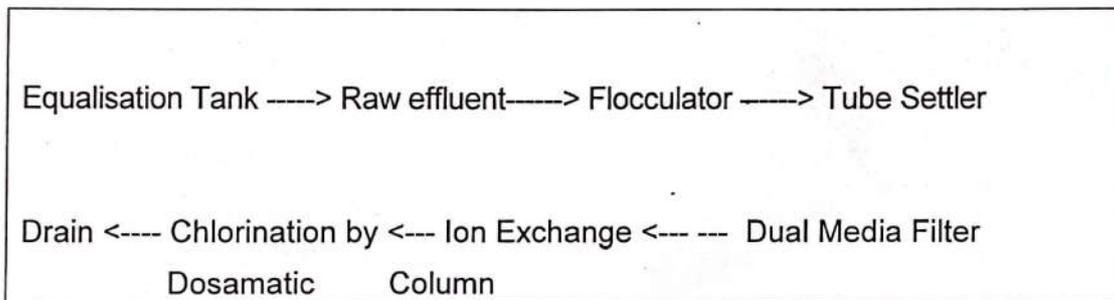
## ION EXCHANGE PROCESS

A special grade resin is used to take out the remaining colour. This resin selectively exchanges organic compounds. Since all dyes are organic in nature, the dye in dissolved form is removed by this resin. The water coming out of this unit is 100% free of colour.

Resin column needs to be regenerated with common salt solution every 22 hrs. in case of continuous operation.

Around 70-80% of impurities in the effluent from the textile processing units is removed in Stage 1. Remaining 20-30% is removed in the second and third stages.

## FLOW CHART



Modern Dyeing Pvt Ltd

Auth. Signatory

## DETAILS OF EQUIPMENT

S.NO.	EQUIPMENT	QTY
1.	Flocculator Tank with Agitator Assembly	1 No.*
2.	Colour Separation Unit (Tube Settler) Assembly	1 No.
3.	Dual Media Filter Assembly (with media charge internals and frontal piping + valves)	1 No.
4.	Colour Removal Unit Assembly (with Internals frontal piping and media, valves)	1 No.

### TANKS

1.	Coagulant Dosing Tank with Agitator Assembly	1 No.
2.	Polyelectrolyte tank with Agitator Assembly	1 No.
3.	NaOH Dosing Tank with Agitator Assembly	1 No.
4.	Brine Measuring Tank (Sintex)	1 No.
5.	pH correction dosing pump with tank	1 No.

### PUMPS WITH MOTORS

1.	Clear Water Pump	1 No.
2.	Coagulant Dosing Pump	1 No.
3.	Polyelectrolyte Dosing Pump	1 No.
4.	NaOH Dosing Pump	1 No.
5.	Dosamatic with piping and valves	1 No.

### INSTRUMENTATION

1.	Pressure Gauges	5 Nos.
2.	Level Indicators	3 Nos.
3.	Rotameter	1 No.
4.	V Notch Boards	2 Nos.

  
 Modern Dyeing Pvt. Ltd  
 Auth. Signatory

TECHNICAL NOTES
-----------------

( For T- 50 )

1. The Colour Removal System has been designed on the following basis

Design flow	: 50 m <sup>3</sup> /hr
COD (maximum)	: 400 - 500 ppm
BOD (maximum)	: 200 - 250 ppm
TSS	: 150 - 200 ppm
Oil & Grease	: Nil
Temperature	: < 40 Deg. C

2. Process Guarantee

Process has been designed on the above characteristics :  
Outlet effluent water from this system is expected to give following analysis (based on the nature of effluent and type of dyed being used):

COD	: < 250 ppm
BOD	: < 30
TSS	: < 100 ppm

3. Equilisation Tank (client's scope) required for achieving homogeneity of the effluent has to be provided for a capacity of 500-600m<sup>3</sup> (10-12 hrs retention). Compressed air to be provided by the customer for purging it into equalisation tank.

4. Area Required:

The standard plant has standard sub assemblies. Each subassembly has a fixed assembly as below. The total plant layout can be fixed at site by changing the orientation and location of these sub assemblies.

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## TECHNICAL DATA SHEET

( for T – 50 )

CAPACITY	:	50 m <sup>3</sup> /hr
FLOCCULATOR	:	2200(DIA)*3250 HT
TUBE SETTLER MS Epoxy	:	2500 * 2000 * 3250Ht
DUAL MEDIA FILTER	:	1800 mm Dia * 1500mm HOS
COLOR REMOVAL UNIT RESIN- 2540 LITRES	:	1800Dia * 2000mm HOS
BRINE MEASURING TANK	:	2000 Litres, HDPE
CLEAR WATER PUMP	:	50 m <sup>3</sup> /hr @ 35 mwc
REGENERANT QTY Sintex	:	407 KG OF NA <sub>2</sub> CO <sub>3</sub>
LIME DOSING TANK (Dose-1000 LPH)	:	1400mm dia *1500mm(M.S.Epoxy)
FeSO <sub>4</sub> DOSING TANK (Dose-160 LPH)	:	1400mm * 1500 mm (MSRL)
POLY DOSING TANK (Dose 100 LPH)	:	1200 mm*1200 mm (M.S.Epoxy)
PH DOSING TANK	:	0-6 <u>LPH@3.5</u> kg/cm <sup>2</sup>
Dosing pumps	:	Asia LMI.

Modern Dyeing Pvt Ltd

Auth. Signatory



# Annexure C Envirochem Testing Lab & Research Centre



(Formerly known as Envirochem Testing Lab & Research Centre)

(GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

M. : +91 90348 91129, 89501 75388

Email : envirochemtestinglab@gmail.com

Web : www.etlrc.com

## TEST REPORT

Report No	ETL/ PNP/ 25208	Report Date	05.02.2025	Doc No.	ETL/QF/7.8/01
Issue to: M/s Modern Dyeing Pvt. Ltd. Plot no. 527, HSIIDC Industrial Area, Phase-II, Barhi Sonipat		Party's Ref No: Nil Work Order No: 2501/208 (A&B) Period of Testing: 31.01.2025-05.02.2025			
SAMPLE PARTICULARS					
1	Type of sample	:	WASTE WATER		
2	Point of Sample Collection	:	ETP Inlet/Outlet		
3	Date of sample collection/ received	:	30.01.2025		
4	Purpose of analysis	:	Monitoring purpose		
5	Sample collected/ supplied by	:	By Lab Representative		
6	Sample Quantity	:	5 litre each		
7	Method of Sampling	:	IS 3025 (P - 1) 1987		

## TEST RESULTS

Sr. No.	Parameters	Inlet	Outlet	Std. Limits For Discharge (Textile Industry)	Protocol used
1.	Color (Hazen)	590	10	150	IS 3025 (P-4) 2021
2.	pH	6.81	7.48	6.0-9.0	IS 3025 (P-11) 2022
3.	COD, mg/L	428	269	1400	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	118	79.0	500	IS 3025 (P-44) 2022
5.	Total Suspended Solids, mg/L	120	24.0	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2116	1648	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	<4.0	<4.0	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N),mg/L	6.3	3.19	50	IS 3025 (P-34) 2023
9.	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH),mg/L	<0.01	<0.01	1.0	IS 3025 (P-43) 2022
10.	Sulphide (as S), mg/L	<0.05	<0.05	2.0	IS 3025 (P-29) 2022
11.	Total Chromium as (Cr), mg/L	<0.25	<0.25	2.0	IS 3025 (P-52) 2003

Remarks: 1.Parameter of Effluent water samples meet with Standards Limits for discharge on textile industry.

2.All Parameters are covered under NABL Scope.

\*\*\*\*\*End Report\*\*\*\*\*

Reviewed By  
Chemist

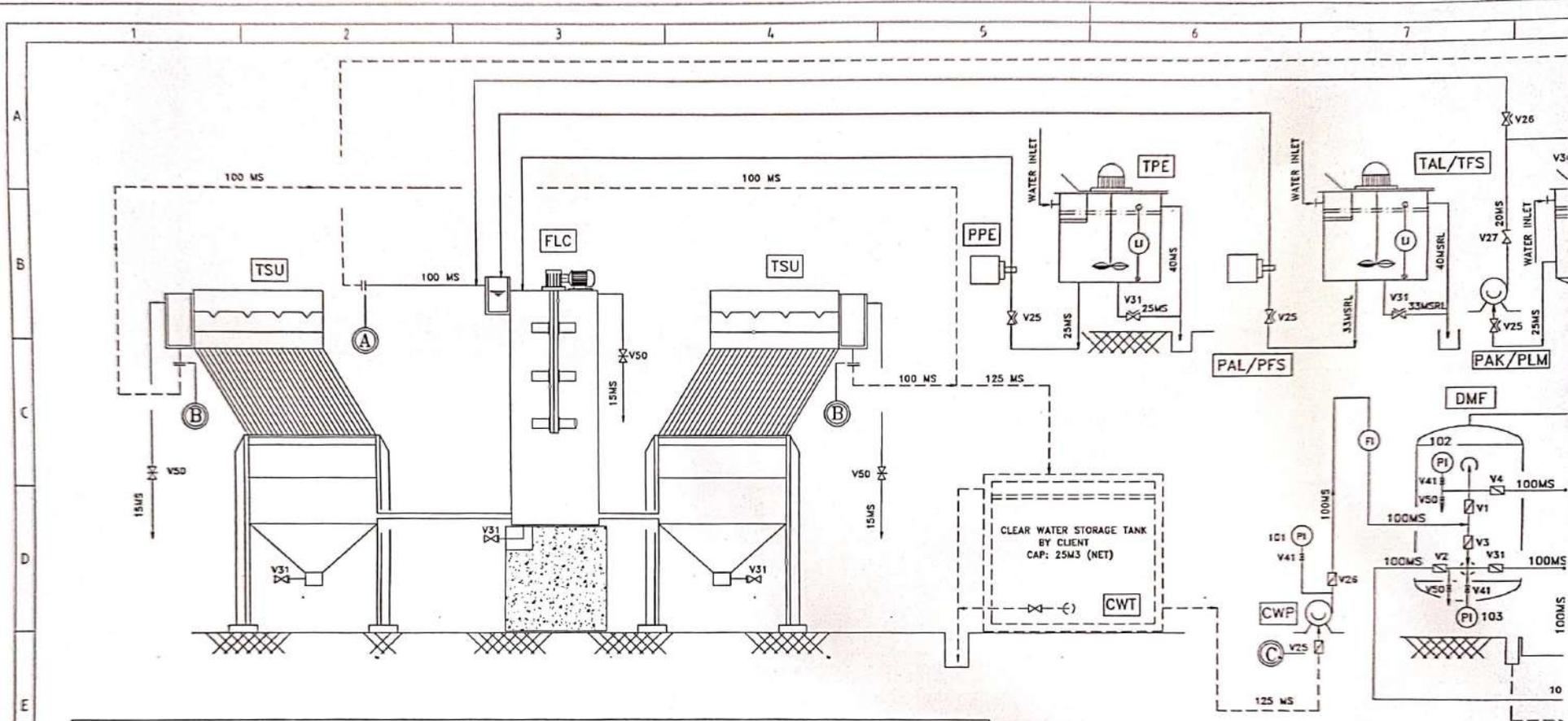
Verified By  
Neha Singh (T.M)

Authorised By  
Er, Divya Bhatia

Modern Dyeing Pvt. Ltd  
Auth. Signatory

- N 1. Samples shall be disposed off after 15 days issue of test report unless specified.  
 O 2. Results listed above related to the tested samples, Endorsement of the same is neither inferred nor implemented.  
 T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.  
 E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory

DO NOT SCALE THE DRAWING. ALL DIMENSIONS ARE IN mm. IF IN DOUBT PLEASE ASK.



UNIT DETAILS.

SR. NO.	DESCRIPTION	SIZE / CAPACITY.	TAG NOS.	NOS OFF	REMARK
1	CAUSTIC /LIME DOSING PUMP	1000 LPH @ 15 MWC	PAK/PLM	1	CI-JOHNSON
2	ALUM/FERROUS SULPHATE DOSING PUMP	CAP:160LPH	PAL/PFS	1	ASIA LMI - GM403
3	POLYELECTROLYTE DOSING PUMP	CAP:100LPH	PPE	1	ASIA LMI - M14
4	CAUSTIC/LIME DOSING TANK	1400 DIA X 1500 HIGH	TAK/TLM	1	MS(EPOXY PAINTED)
5	ALUM/FERROUS SULPHATE DOSING TANK	1400DIA X 1500HIGH	TAL/TFS	1	MSRL
6	POLYELECTROLYTE DOSING TANK	1200 DIA X 1200 HIGH	TPE	1	MS(EPOXY PAINTED)
7	FLOCCULATION TANK	2200 DIA X 3250HIGH	FLC	1	MS(EPOXY PAINTED)
8	TUBE SETTLER UNIT	2000 X 2500 X 3250HIGH	TSU	2	MS(EPOXY PAINTED)
9	CLEAR WATER STORAGE TANK	CAP: 25M3/HR	CWT	1	RCC (BY CLIENT)
10	CLEAR WATER PUMP	50.0 M3 / HR @ 35 MWC	CWP	1	C.I.-THERMAX APPD.

PLANT DETAILS.

MARK. NO.	FLOW: M3/HR (MAX)	CHEMICAL CONSUMPTION. 100 %	RESIN (LITRES)
DMF	50.0 M3 / HR	-	
CRU	50.0 M3 / HR	407 KGS - Nacl	2540 LTRS - A72

REGENERATION FLOWS:

MARK. NO.	DESCRIPTION.	FLOW M3 / HR	TIME MINUTES.
DMF	BACKWASH	50	10
CRU	BACKWASH	22	10
	BR. INJECTION 13 %	7.9	
	FAST RINSE	50	20

OUR TERMINATION POINTS:

MARK | TSIF | FLOW | PRESSURE | GANN

MUST BE RETURNED ON ACTION WITH ENQUIRY, REPRODUCED OR OUR WRITTEN CONSENT.

Modern Lyeing Pvt Ltd  
Auth. Signatory

JULY-2024

# Annexure 1895

Date: 01/07/24

DATE	Line in kg	Ref. in kg	Series in kg	Qty. No.	H.C.L	Energy meter/day	Energy meter-Units	Barwell Rod meter ON	Barwell meter off	ET-P/67	ET-P	ET-P/67	ET-P/67	ET-P/67
31/07/24	90kg	85kg	1.5kg	54r	37980	88	243952,867	2.83	229542,411	2.58	353815,867	2.47		
02/07/24	95kg	90kg	1.5kg	24r	38068	90	244235,370	2.85	229800,867	2.65	354002,450	2.50		
03/07/24	105kg	100kg	1.5kg	54r	38158	97	244520,122	2.95	230065,519	2.70	354312,569	2.53		
04/07/24	110kg	100kg	2kg	34r	38255	100	244815,561	2.97	230335,754	2.72	354570,660	2.60		
05/07/24	100kg	90kg	1.5kg	24r	38355	95	245112,986	2.90	230607,254	2.68	354830,573	2.55		
06/07/24	105kg	100kg	2kg	34r	38450	100	245402,871	2.98	230875,199	2.67	355085,255	2.52		
07/07/24	S	U	N	D	A	Y		S	U	N	D	A	Y	
08/07/24	95kg	90kg	1.5kg	24r	38550	90	245700,549	2.82	231142,178	2.60	355337,970	2.48		
09/07/24	110kg	100kg	2kg	54r	38640	100	245982,710	2.94	231402,569	2.70	355585,118	2.53		
10/07/24	100kg	95kg	1.5kg	24r	38740	90	246276,880	2.88	231672,810	2.63	355838,317	2.52		
11/07/24	105kg	95kg	1.5kg	24r	38830	92	246564,954	2.86	231935,255	2.65	356090,670	2.47		
12/07/24	100kg	95kg	1.5kg	34r	38922	93	246850,660	2.85	232200,149	2.62	356337,541	2.50		
13/07/24	110kg	100kg	1.5kg	54r	39015	90	247135,360	2.90	232462,710	2.70	356587,802	2.55		
14/07/24	S	U	N	D	A	Y		S	U	N	D	A	Y	
15/07/24	100kg	90kg	1.5kg	34r	39105	92	247425,475	2.87	232732,102	2.66	356842,200	2.53		
16/07/24	95kg	90kg	1.5kg	24r	39197	87	247712,861	2.80	232998,200	2.57	357095,660	2.45		
17/07/24	110kg	100kg	1.5kg	24r	39284	96	247992,250	2.93	233255,711	2.67	357340,190	2.50		
18/07/24	100kg	95kg	1.5kg	54r	39380	87	248285,670	2.82	233522,160	2.58	357590,970	2.48		
19/07/24	90kg	80kg	1.5kg	24r	39467	68	248567,194	2.73	233780,509	2.55	357838,577	2.45		
20/07/24	95kg	90kg	1.5kg	34r	39535	80	248840,961	2.78	234035,809	2.60	358083,429	2.47		
21/07/24	S	U	N	D	A	Y		S	U	N	D	A	Y	
22/07/24	95kg	80kg	2kg	54r	39615	85	249118,938	2.85	234295,661	2.62	358330,721	2.40		
23/07/24	110kg	100kg	2kg	34r	39700	100	249403,364	2.97	234557,888	2.68	358570,549	2.55		
24/07/24	105kg	100kg	1.5kg	24r	39800	97	249700,564	2.93	234825,440	2.72	358825,779	2.58		
25/07/24	110kg	100kg	2kg	44r	39897	100	249993,457	2.95	235097,010	2.70	359083,340	2.62		
26/07/24	110kg	105kg	2kg	54r	39977	108	250288,160	2.98	235367,241	2.75	359345,510	2.65		
27/07/24	110kg	100kg	1.5kg	24r	40105	110	250586,241	3.04	235642,769	2.80	359610,807	2.70		
28/07/24	S	U	N	D	A	Y		S	U	N	D	A	Y	
29/07/24	105kg	100kg	1.5kg	54r	40215	105	250890,829	2.97	235922,054	2.73	359880,234	2.60		
30/07/24	110kg	105kg	2kg	34r	40320	115	251187,677	3.05	236195,499	2.80	360140,561	2.65		
31/07/24	110kg	100kg	1.5kg	24r	40435	110	251492,290	3.03	236475,669	2.85	360405,770	2.67		

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Date: 01/08/2024

Date: 01/08/2024

DATE	Line No	Unit	Weight	Rate	Value	Unit	Weight	Rate	Value	Unit	Weight	Rate	Value	Unit	Weight	Rate	Value
01/08/24	155kg	100kg	1.5kg	24	40545	100	25179.5	419	2.95	236750	879	2.70	360672	117	2.55		
02/08/24	110kg	105kg	2kg	54	40645	105	252090	710	2.97	237020	668	2.75	360967	311	2.63		
03/08/24	110kg	110kg	2kg	34	40750	120	252387	761	3.00	237295	361	2.78	361190	610	2.65		
04/08/24	S	U	N	D	A	U				S	U	N	D	A			
05/08/24	110kg	105kg	2kg	54	40870	125	252687	174	3.03	237573	671	2.80	361455	479	2.62		
06/08/24	115kg	110kg	1.5kg	34	40995	110	252990	965	2.98	237853	512	2.77	361722	661	2.62		
07/08/24	115kg	110kg	2kg	24	41105	115	253288	477	2.92	238130	167	2.68	361921	927	2.58		
08/08/24	120kg	110kg	2kg	54	41220	130	253580	961	2.10	238398	290	2.82	362242	671	2.68		
09/08/24	110kg	100kg	1.5kg	34	41350	127	253890	477	2.05	238680	719	2.75	362510	271	2.60		
10/08/24	110kg	100kg	1.5kg	34	41477	128	254195	664	3.02	238955	470	2.80	362720	179	2.65		
11/08/24	S	U	N	D	A	U				S	U	N	D	A			
12/08/24	115kg	105kg	1.5kg	54	41605	120	254497	389	2.98	239235	869	2.73	363025	391	2.60		
13/08/24	110kg	110kg	2kg	34	41725	118	254795	665	2.97	239508	774	2.76	363295	570	2.55		
14/08/24	110kg	100kg	2kg	24	41843	112	255092	136	2.95	239778	427	2.72	363550	719	2.65		
15/08/24	15	August	Independence	day						Independence	day						
16/08/24	110kg	100kg	1.5kg	24	41955	105	255387	678	2.90	240050	179	2.68	363815	954	2.55		
17/08/24	110kg	100kg	1.5kg	24	42060	97	255677	577	2.92	240318	449	2.72	364070	570	2.60		
18/08/24	S	U	N	D	A	U				S	U	N	D	A			
19/08/24	R a k s h a	B a n d h a n								H a i d a				R a k s h a	B a n d h a n		
20/08/24	115kg	110kg	2kg	54	42157	98	255970	186	2.97	240590	874	2.77	364320	601	2.65		
21/08/24	115kg	110kg	2kg	34	42255	115	256267	476	3.03	240867	410	2.80	364598	512	2.67		
22/08/24	120kg	120kg	2kg	54	42370	120	256570	810	3.05	241147	177	2.81	364865	270	2.70		
23/08/24	120kg	115kg	2kg	54	42490	125	256875	677	2.10	241428	387	2.82	365135	737	2.75		
24/08/24	115kg	110kg	2kg	34	42615	120	257185	209	3.02	241710	699	2.85	365410	172	2.73		
25/08/24	S	U	N	D	A	U				S	U	N	D	A			
26/08/24	110kg	100kg	2kg	34	42735	105	257487	129	2.98	241995	811	2.78	365683	466	2.65		
27/08/24	110kg	100kg	1.5kg	54	42840	98	257785	677	2.95	242273	417	2.70	365950	654	2.62		
28/08/24	115kg	110kg	1.5kg	24	42938	102	258080	261	3.03	242543	927	2.83	366219	810	2.70		
29/08/24	105kg	100kg	1.5kg	24	43040	95	258383	170	2.92	242826	270	2.71	366488	690	2.68		
30/08/24	110kg	100kg	1.5kg	24	43135	97	258675	861	2.90	243097	402	2.70	366750	511	2.57		
31/08/24	115kg	110kg	2kg	34	43232	108	258965	578	3.02	243367	189	2.83	367007	441	2.71		

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Date: 01/09/24

DATE	Line Start kg	Line End kg	Pct. Size kg	HGL	Energy M. Redon	Energy Meter Units	Small Red Meter ON	Small Meter OFF	ET Plant Meter ON	ET Plant Meter OFF	Inter Meter	ET Plant Meter ON	ET Plant Meter OFF	Remits			
01/09/24	S	U	N	D	A	Y		S	U	N	D	A	Y				
02/09/24	110kg	100kg	1.5kg	5Hr	43340	92	259267,861	2.96	243650,544	2.72	367238,134	2.60					
03/09/24	115kg	110kg	2kg	3Hr	43432	108	259563,149	3.05	243922,811	2.80	367532,417	2.67					
04/09/24	120kg	110kg	2kg	5Hr	43540	110	259868,287	3.07	244202,337	2.85	367805,714	2.70					
05/09/24	120kg	110kg	2kg	3Hr	43650	115	260175,455	3.10	244487,466	2.83	368075,867	2.72					
06/09/24	110kg	110kg	2kg	4Hr	43765	105	260485,931	2.97	244770,283	2.77	368347,577	2.65					
07/09/24	120kg	110kg	3kg	5Hr	43870	120	260782,174	3.10	245047,899	2.88	368612,860	2.75					
08/09/24	S	U	N	D	A	Y	261092,713	Y	245335,410		368887,911	S	U	N	D	A	Y
09/09/24	110kg	100kg	1.5kg	2Hr	43990	103	261092,713	3.03	245335,410	2.82	368887,911	2.70					
10/09/24	105kg	100kg	2kg	2Hr	44093	97	261395,579	2.95	245617,144	2.78	369157,139	2.68					
11/09/24	110kg	100kg	1.5kg	3Hr	44190	95	261690,694	2.97	245895,610	2.80	369405,612	2.72					
12/09/24	120kg	110kg	2kg	5Hr	44285	102	261987,257	3.08	246175,970	2.87	369697,177	2.76					
13/09/24	110kg	100kg	1.5kg	2Hr	44381	91	262295,421	2.98	246462,410	2.76	369977,398	2.67					
14/09/24	120kg	115kg	2kg	3Hr	44478	107	262593,889	3.12	246738,574	2.90	370240,690	2.77					
15/09/24	S	U	N	D	A	Y		S	U	N	D	A	Y				
16/09/24	110kg	100kg	2kg	5Hr	44585	97	262905,170	3.07	247028,738	2.83	370517,260	2.71					
17/09/24	120kg	110kg	1.5kg	2Hr	44682	100	263207,327	3.07	247311,621	2.89	370788,865	2.78					
18/09/24	120kg	110kg	1.5kg	3Hr	44782	103	263514,729	3.11	247600,931	2.90	371066,514	2.90					
19/09/24	120kg	110kg	1.5kg	2Hr	44885	107	263825,977	3.15	247890,197	2.92	371355,621	2.80					
20/09/24	115kg	110kg	1.5kg	3Hr	44922	108	264140,425	3.12	248182,639	2.88	371636,457	2.75					
21/09/24	125kg	115kg	2kg	3Hr	45030	115	264458,579	3.18	248470,370	2.95	371912,229	2.80					
22/09/24	S	U	N	D	A	Y		S	U	N	D	A	Y				
23/09/24	120kg	110kg	1.5kg	5Hr	45145	105	264770,167	3.03	248765,630	2.80	372192,977	2.73					
24/09/24	120kg	110kg	1.5kg	3Hr	45250	103	265073,867	3.07	249045,139	2.85	372475,465	2.75					
25/09/24	120kg	115kg	2kg	2Hr	45353	112	265380,570	3.10	249330,841	2.88	372740,633	2.77					
26/09/24	120kg	110kg	2kg	3Hr	45465	109	265690,260	3.05	249618,478	2.82	373017,539	2.70					
27/09/24	120kg	110kg	1.5kg	2Hr	45567	103	265995,377	3.08	249900,930	2.83	373287,133	2.73					
28/09/24	120kg	120kg	2kg	3Hr	45670	115	266303,967	3.17	250183,402	2.92	373560,260	2.80					
29/09/24	S	U	N	D	A	Y		S	U	N	D	A	Y				
30/09/24	120kg	110kg	2kg	2Hr	45785	103	266620,157	3.05	250475,289	2.81	373840,931	2.70					

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DATE	Femas		R/E	E/C	H.C.L	Date: 01/10/24		Bsmall Meter on	Bsmall Meter off	ET-P/H/A		ET-P Meter on	ET-P/H/A Meter on	ET-P/H/A Meter off	Remarks
	1st kg	2nd kg				Stripy	Stripy			ET-P	H/A				
01/10/24	125kg	120kg	2kg	34r	45888	102	266925,611	3,20	250156,136	2,94	374110,735	2,80	350		
02/10/24	2 October					Holiday		2 - October			Holiday				
03/10/24	115kg	110kg	1.5kg	24r	46010	95	267245,499	2,95	251050,260	2,75	374390,610	2,65	80		
04/10/24	110kg	110kg	2kg	24r	46105	110	267540,877	3,08	251325,469	2,85	374655,760	2,75	790		
05/10/24	Holiday					Vidhan Sabha Chunar		Holiday			Vidhan Sabha Chunar				
06/10/24	S	U	N	D	A			S	U	N	D	A			
07/10/24	110kg	110kg	2kg	24r	46215	95	267848,619	3,02	251610,937	2,82	374730,538	2,72	810		
08/10/24	110kg	100kg	1.5kg	24r	46310	100	268150,556	3,07	251892,771	2,88	375202,122	2,72	75		
09/10/24	120kg	110kg	2kg	54r	46410	105	268457,342	3,10	252180,129	2,90	375479,332	2,78	75		
10/10/24	120kg	110kg	2kg	24r	46515	112	268767,257	3,11	252470,499	2,92	375757,661	2,90	75		
11/10/24	125kg	115kg	2kg	34r	46627	115	269078,460	3,17	252762,810	2,95	376037,209	2,83	75		
12/10/24	Dussehra					Holiday		Dussehra			Holiday				
13/10/24	S	U	N	D	A			S	U	N	D	A			
14/10/24	120kg	110kg	3kg	54r	46742	108	269395,837	3,05	253057,977	2,83	376320,971	2,72	810		
15/10/24	120kg	110kg	2kg	24r	46850	103	269700,678	3,07	253340,739	2,87	376592,310	2,75	810		
16/10/24	115kg	110kg	2kg	24r	46953	97	270007,499	3,03	253627,937	2,82	376867,609	2,70	810		
17/10/24	110kg	110kg	2kg	24r	47056	88	270310,738	2,95	253909,170	2,76	377137,879	2,60	810		
18/10/24	110kg	100kg	2kg	34r	47138	67	270605,361	2,85	254185,520	2,77	377397,130	2,68	75		
19/10/24	120kg	110kg	2kg	24r	47205	110	270890,567	3,08	254462,280	2,90	377665,450	2,77	75		
20/10/24	S	U	N	D	A			S	U	N	D	A			
21/10/24	110kg	100kg	2kg	34r	47315	87	271198,938	2,92	254752,810	2,75	377942,559	2,65	75		
22/10/24	120kg	110kg	2kg	54r	47402	102	271490,510	3,05	255027,138	2,83	378207,877	2,73	810		
23/10/24	120kg	110kg	2kg	34r	47504	96	271795,809	3,02	255310,487	2,80	378480,137	2,70	75		
24/10/24	120kg	110kg	2kg	54r	47600	100	272097,267	3,06	255590,581	2,85	378750,587	2,70	75		
25/10/24	115kg	110kg	2kg	34r	47700	92	272403,692	2,97	255875,748	2,78	379022,919	2,68	75		
26/10/24	120kg	120kg	2kg	24r	47792	94	272700,498	3,02	256153,597	2,82	379290,099	2,70	75		
27/10/24	S	U	N	D	A			S	U	N	D	A			
28/10/24	110kg	100kg	2kg	24r	47886	83	273002,837	2,93	256435,170	2,75	379560,277	2,67	75		
29/10/24	110kg	100kg	2kg	24r	47974	86	273305,378	2,90	256710,738	2,70	379827,828	2,60	75		
30/10/24	100kg	90kg	2kg	24r	48060	45	273585,429	2,62	256980,087	2,12	380087,167	1,98	75		
31/10/24	Diwali					Holiday		Diwali			Holiday				

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DATE	Lime Feed in (kg)	Focus Sol. in (kg)	Rely Ele in (kg)	Date: 01/11/24			Small Red Meter on	Lowall Meter on	ST/Unit Meter on	ET.P Meter on	Date: 01/11/24			Remarks
				HCL	Energy M. Red on	Energy Meter Unit					ST/Unit Meter on	ET.P Meter on	ST/Unit Meter on	
01/11/24														
02/11/24														
03/11/24			Diwali											Diwali Holiday
04/11/24	100kg	100kg	1kg	54	48105	73	273647,349	2.68	257192,587	2.30	380225,607	2.15	20	
05/11/24	110kg	100kg	2kg	24	48178	82	273915,885	2.75	257422,199	2.58	380500,525	2.30	16	
06/11/24	120kg	110kg	2kg	34	48260	67	274190,177	2.70	257680,190	2.50	380739,477	2.35	10	
07/11/24	110kg	105kg	1.5kg	24	48327	71	274460,398	2.77	257939,671	2.55	380965,725	2.43	15	
08/11/24	110kg	100kg	2kg	34	48398	70	274737,960	2.78	258185,220	2.60	381202,227	2.47	22	
09/11/24	100kg	100kg	1kg	24	48468	62	275015,169	2.65	258445,632	2.40	381455,824	2.30	20	
10/11/24	S	U	N	D	A	Y								
11/11/24	110kg	100kg	2kg	34	48530	67	275280,694	2.72	258685,137	2.52	381685,152	2.40	12	
12/11/24	115kg	100kg	2kg	24	48597	68	275552,360	2.75	258937,869	2.57	381925,699	2.45	10	
13/11/24	115kg	100kg	2kg	24	48665	68	275827,540	2.78	259194,377	2.58	382170,610	2.47	15	
14/11/24	120kg	110kg	2kg	34	48733	70	276105,428	2.80	259452,998	2.62	382417,524	2.50	14	
15/11/24	120kg	110kg	2kg	24	48803	77	276385,954	2.85	259714,566	2.66	382667,155	2.55	15	
16/11/24	110kg	100kg	2kg	24	48880	73	276670,831	2.77	259980,130	2.60	382922,728	2.48	60	
17/11/24	S	U	N	D	A	Y								
18/11/24	120kg	110kg	2kg	54	48953	80	276947,538	2.83	260240,870	2.65	383170,669	2.55	10	
19/11/24	120kg	110kg	2kg	34	49033	90	277230,319	2.90	260505,420	2.70	383425,177	2.60	10	
20/11/24	110kg	100kg	1kg	24	49123	82	277520,780	2.87	260775,510	2.68	383685,160	2.57	20	
21/11/24	115kg	110kg	1.5kg	34	49205	83	277807,821	2.88	261043,799	2.71	383942,366	2.60	15	
22/11/24	120kg	110kg	1.5kg	24	49288	82	278095,988	2.92	261314,290	2.73	384202,590	2.62	10	
23/11/24	125kg	120kg	2kg	34	49370	87	278387,277	2.93	261587,688	2.75	384464,889	2.71	15	
24/11/24	S	U	N	D	A	Y								
25/11/24	120kg	110kg	2kg	54	49457	78	278680,649	2.87	261862,470	2.66	384735,260	2.55	15	
26/11/24	110kg	100kg	2kg	24	49535	64	278967,258	2.78	262128,283	2.60	384980,570	2.50	70	
27/11/24	115kg	110kg	2kg	24	49599	65	279245,497	2.80	262388,611	2.62	385240,891	2.52	10	
28/11/24	110kg	110kg	2kg	34	49664	67	279525,510	2.82	262650,577	2.65	385492,907	2.53	15	
29/11/24	110kg	100kg	2kg	24	49731	61	279807,891	2.73	262915,799	2.55	385745,978	2.50	18	
30/11/24	120kg	110kg	2kg	24	49792	68	280080,299	2.83	263170,377	2.62	385995,525	2.55	15	

5965

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Auth Signatory





Modern Dyeing Pvt Ltd  
*[Handwritten Signature]*  
A.M. Signatory



Modern Dyeing Pvt Ltd

A handwritten signature in black ink, appearing to be 'G. S. S.', written over the printed name 'Modern Dyeing Pvt Ltd'.

Auth. Signatory



Modern Dyeing Pvt Ltd

A handwritten signature in blue ink, appearing to be 'S. S. S.', written over the printed text.

Auth. Signatory



Modern Dyeing Pvt Ltd  
*[Handwritten Signature]*  
Mn Signatory



Modern Dyeing Pvt Ltd  
M. Signatory

# JULY - 2008 Annexure

Date 01/07/2008  
Page No. 64

DATE	Flowmeter Reading ON	Flowmeter Reading off	Unit Consumed (M <sup>3</sup> )	Total Water Consumption in (Lit)	Remarks
21/07/24	4815.2	4824.7	9.5	9500	
22/07/24	4824.7	4834.28	9.58	9580	
23/07/24	4834.28	4844.08	9.8	9800	
24/07/24	4844.08	4854.05	9.97	9970	
25/07/24	4854.05	4864.55	10.5	10500	
26/07/24	4864.55	4874.85	10.38	10380	
27/07/24	4874.85	4885.65	10.8	10800	
28/07/24	4885.65	4896.15	10.5	10500	
29/07/24	4896.15	4906.62	10.47	10470	
30/07/24	4906.62	4917.62	11	11000	
31/07/24	4917.62	4927.02	9.4	9400	
12/07/24	4927.02	4936.44	9.42	9420	
13/07/24	4936.44	4945.55	9.11	9110	
14/07/24	4945.55	4954.05	8.5	8500	
15/07/24	4954.05	4963.25	9.2	9200	
16/07/24	4963.25	4972.05	8.8	8800	
17/07/24	4972.05	4981.55	9.5	9500	
18/07/24	4981.55	4992.25	10.7	10700	
19/07/24	4992.25	5003.09	10.84	10840	
20/07/24	5003.09	5014.29	11.2	11200	
21/07/24	5014.29	5026.39	12.1	12100	
22/07/24	5026.39	5035.09	8.7	8700	
23/07/24	5035.09	5043.59	8.5	8500	
24/07/24	5043.59	5052.51	8.92	8920	
25/07/24	5052.51	5061.51	9.0	9000	
26/07/24	5061.51	5070.21	8.7	8700	
27/07/24	5070.21	5077.71	7.5	7500	
28/07/24	5077.71	5085.51	7.8	7800	
29/07/24	5085.51	5092.71	7.2	7200	
30/07/24	5092.71	5099.21	6.5	6500	
31/07/24	5099.21	5106.21	7.0	7000	

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# August 19094

Date 07/08/2024  
Page No. 65

DATE	Flow Meter Reading ON	Flow Meter Reading off	Unit Consumed kl	Total/Meter Consumption	Remarks
21/08/24	5106.21	5115.23	9.02	9020	
22/08/24	5115.23	5125.81	10.58	10580	
23/08/24	5125.81	5134.89	9.08	9080	
24/08/24	5134.89	5138.09	3.2	3200	
25/08/24	5138.09	5146.24	8.15	8150	
26/08/24	5146.24	5154.21	7.97	7970	
27/08/24	5154.21	5162.24	8.03	8030	
28/08/24	5162.24	5171.29	9.05	9050	
29/08/24	5171.29	5183.09	11.8	11800	
01/08/24	5183.09	5191.29	8.2	8200	
01/08/24	5191.29	5199.99	8.7	8700	
02/08/24	5199.99	5207.09	7.11	7110	
03/08/24	5207.09	5214.59	7.5	7500	
04/08/24	5214.59	5222.19	7.6	7600	
05/08/24	5222.19	5230.34	8.15	8150	
06/08/24	5230.34	5240.28	9.94	9940	
07/08/24	5240.28	5248.18	7.9	7900	
08/08/24	5248.18	5255.39	7.21	7210	
09/08/24	5255.39	5261.59	6.2	6200	
10/08/24	5261.59	5268.09	6.5	6500	
21/08/24	5268.09	5274.89	6.8	6800	
22/08/24	5274.89	5281.99	7.1	7100	
23/08/24	5281.99	5287.99	6.0	6000	
24/08/24	5287.99	5292.69	4.7	4700	
25/08/24	5292.69	5298.39	5.7	5700	
26/08/24	5298.39	5304.79	6.4	6400	
27/08/24	5304.79	5309.29	4.5	4500	
28/08/24	5309.29	5312.49	3.2	3200	
29/08/24	5312.49	5315.99	3.5	3500	
30/08/24	5315.99	5318.99	3.0	3000	
31/08/24	5318.99	5322.09	3.1	3100	

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A.M. Signatory

September - 2024  
1910

Date: 1/09/24  
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DATE	Flow Meter Reading ON	Flow Meter Reading Off	Unit Consumed kl	Total/Day's Consumption (kl)	Remarks
24/09/24	5322.09	5331.59	9.5	9500	
25/09/24	5331.59	5340.77	9.18	9180	
26/09/24	5340.77	5350.02	9.25	9250	
27/09/24	5350.2	5358.41	8.39	8390	
28/09/24	5358.41	5366.38	7.97	7970	
29/09/24	5366.38	5373.38	7.0	7000	
30/09/24	5373.38	5380.48	7.1	7100	
01/09/24	5380.48	5390.98	10.5	10500	
02/09/24	5390.98	5398.98	7.8	7800	
03/09/24	5398.98	5405.28	6.5	6500	
04/09/24	5405.28	5412.08	6.8	6800	
05/09/24	5412.08	5419	6.92	6920	
06/09/24	5419	5426	7.0	7000	
07/09/24	5426	5430.5	4.5	4500	
08/09/24	5430.5	5437.21	6.71	6710	
09/09/24	5437.21	5443.21	6.0	6000	
10/09/24	5443.21	5845.21	4.2	4200	
11/09/24	5845.21	5851.31	6.1	6100	
12/09/24	5851.31	5857.21	5.9	5900	
13/09/24	5857.21	5862.71	5.5	5500	
14/09/24	5862.71	5867.92	5.21	5210	
15/09/24	5867.92	5875.07	7.15	7150	
16/09/24	5875.07	5881.57	6.5	6500	
17/09/24	5881.57	5890.36	8.79	8790	
18/09/24	5890.36	5895.06	4.7	4700	
19/09/24	5895.06	5900.26	5.2	5200	
20/09/24	5900.26	5907.79	7.53	7530	
21/09/24	5907.79	5914.79	7.0	7000	
22/09/24	5914.79	5922.99	8.2	8200	
23/09/24	5922.99	5930.24	7.25	7250	

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October 19 24

Date 1/10/24 Page No.

DATE	Flow Meter Reading ON	Flow Meter Reading OFF	Unit Consumed, l.	Total Water Consumed, l.	Remarks
01/10/24	5930.24	5938.06	7.82	7.820	
02/10/24	5938.06	5945.76	7.7	7.700	
03/10/24	5945.56	5950.56	5.0	5.000	
04/10/24	5950.56	5956.98	6.42	6.420	
05/10/24	5956.98	5963.03	6.05	6.050	
06/10/24	5963.03	5970.83	7.8	7.800	
07/10/24	5970.83	5975.03	4.2	4.200	
08/10/24	5975.03	5983.43	8.4	8.400	
09/10/24	5983.43	5991.55	8.12	8.120	
10/10/24	5991.55	5999.95	8.4	8.400	
11/10/24	5999.95	6007.13	7.18	7.180	
12/10/24	6007.13	6014.03	6.9	6.900	
13/10/24	6014.03	6020.55	6.52	6.520	
14/10/24	6020.55	6028.66	8.11	8.110	
15/10/24	6028.66	6034.76	6.10	6.100	
16/10/24	6034.76	6044.01	9.25	9.250	
17/10/24	6044.01	6052.91	8.9	8.900	
18/10/24	6052.91	6057.41	4.5	4.500	
19/10/24	6057.41	6062.21	4.8	4.800	
20/10/24	6062.21	6067.71	5.5	5.500	
21/10/24	6067.71	6076.5	8.79	8.790	
22/10/24	6076.5	6085.08	8.58	8.580	
23/10/24	6085.08	6093.18	8.1	8.100	
24/10/24	6093.18	6101.98	8.8	8.800	
25/10/24	6101.98	6108.98	7.0	7.000	
26/10/24	6108.98	6116.85	7.87	7.870	
27/10/24	6116.85	6125.81	8.96	8.960	
28/10/24	6125.81	6134.91	9.1	9.100	
29/10/24	6134.91	6143.96	9.05	9.050	
30/10/24	6143.96	6153.16	9.2	9.200	
31/10/24	6153.16	6160.46	7.3	7.300	

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November 2024  
1912

Date 01/11/2024  
Page No. 88

DATE	Fluorimeter Reading ON	Fluorimeter Reading OFF	Unit Consumed KI	Total Fluorimeter Consumption (KI)	Remarks
01/11/24	6160.46	6170	9.54	9540	
02/11/24	6170	6178.1	8.1	8100	
03/11/24	6178.1	6189.2	11.1	11100	
04/11/24	6189.2	6199.33	10.13	10130	
05/11/24	6199.33	6208	8.67	8670	
06/11/24	6208	6218.2	10.2	10200	
07/11/24	6218.2	6227	8.8	8800	
08/11/24	6227	6237.2	10.2	10200	
09/11/24	6237.2	6247.52	10.32	10390	
10/11/24	6247.52	6259.2	11.68	11680	
11/11/24	6259.2	6269.1	9.9	9900	
12/11/24	6269.1	6279.3	10.2	10200	
13/11/24	6279.3	6288.9	9.6	9600	
14/11/24	6288.9	6299	10.1	10100	
15/11/24	6299	6309.2	10.2	10200	
16/11/24	6309.2	6320.1	10.9	10900	
17/11/24	6320.1	6331.6	11.5	11500	
18/11/24	6331.6	6342.7	11.1	11100	
19/11/24	6342.7	6352.4	9.7	9700	
20/11/24	6352.4	6361.7	9.3	9300	
21/11/24	6361.7	6372.1	10.4	10400	
22/11/24	6372.1	6381.9	9.8	9800	
23/11/24	6381.9	6390.7	8.8	8800	
24/11/24	6390.7	6398.6	7.9	7900	
25/11/24	6398.6	6407.1	8.5	8500	
26/11/24	6407.1	6417.21	10.11	10110	
27/11/24	6417.21	6428.3	11.09	11090	
28/11/24	6428.3	6437.4	9.1	9100	
29/11/24	6437.4	6447.3	9.9	9900	
30/11/24	6447.3	6458.1	10.8	10800	
31/11/24	6458.1	6469.3	11.2	11200	

Modern Dyeing Pvt Ltd

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December 2024  
1913

Date: 01/12/24  
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DATE	Flow Meter Reading ON	Flow Meter Reading OFF	Unit Consumed KL	Total Water Consumption	Remarks
01/12/24	6469.3	6479.1	9.8	9800	
02/12/24	6479.1	6488.39	9.29	9290	
03/12/24	6488.39	6497.8	9.41	9410	
04/12/24	6497.8	6506.78	8.98	8980	
05/12/24	6506.78	6515.58	8.8	8800	
06/12/24	6515.58	6526.08	10.5	10500	
07/12/24	6526.08	6535.08	9.0	9000	
08/12/24	6535.08	6543.68	8.6	8600	
09/12/24	6543.68	6552.2	8.52	8520	
10/12/24	6552.2	6560.35	8.15	8150	
11/12/24	6560.35	6568.35	8.0	8000	
12/12/24	6568.35	6576.29	7.94	7940	
13/12/24	6576.29	6585.19	8.9	8900	
14/12/24	6585.19	6594	8.81	8810	
15/12/24	6594	6603.8	9.8	9800	
16/12/24	6603.8	6614.7	10.9	10900	
17/12/24	6614.7	6624	9.3	9300	
18/12/24	6624	6633.7	9.7	9700	
19/12/24	6633.7	6641.6	7.9	7900	
20/12/24	6641.6	6651.73	10.13	10130	
21/12/24	6651.73	6659.83	8.1	8100	
22/12/24	6659.83	6670.08	10.2	10200	
23/12/24	6670.08	6677.73	7.7	7700	
24/12/24	6677.73	6685.63	7.9	7900	
25/12/24	6685.63	6693.13	7.5	7500	
26/12/24	6693.13	6700.78	7.63	7630	
27/12/24	6700.78	6708.78	8.02	8020	
28/12/24	6708.78	6718.19	9.41	9410	
29/12/24	6718.19	6727.83	9.64	9640	
30/12/24	6727.83	6737.53	9.7	9700	
31/12/24	6737.53	6747.48	9.95	9950	

Modern Dyeing Pvt Ltd

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January 1914  
2025

Date 01/01/20  
Page No.

DATE	Flowmeter Reading ON	Flowmeter Reading OFF	Unit Consumed KI	Total meter supply (KI)	Remarks
01/01/25	6747.48	6757.32	9.84	9840	
02/01/25	6757.32	6767.52	10.20	10,200	
03/01/25	6767.52	6777.43	9.91	9910	
04/01/25	6777.43	6786.63	9.2	9200	
05/01/25	6786.63	6796.11	9.48	9480	
06/01/25	6796.11	6805.61	9.5	9500	
07/01/25	6805.61	6815.02	9.41	9441	
08/01/25	6815.02	6824.17	9.15	9150	
09/01/25	6824.17	6833.07	8.9	8900	
10/01/25	6833.07	6842.08	9.01	9001	
11/01/25	6842.08	6852.88	10.8	10800	
12/01/25	6852.88	6863.38	10.5	10500	
13/01/25	6863.38	6873.78	10.4	10,400	
14/01/25	6873.78	6882.99	9.21	9210	
15/01/25	6882.99	6892	9.01	9001	
16/01/25	6892	6903.9	11.9	11900	
17/01/25	6903.9	6915.4	11.5	11500	
18/01/25	6915.4	6926.6	11.2	11200	
19/01/25	6926.6	6936.5	9.9	9900	
20/01/25	6936.5	6947.1	10.60	10,600	
21/01/25	6947.1	6958.8	11.7	11700	
22/01/25	6958.8	6968.5	9.7	9700	
23/01/25	6968.5	6978.08	9.58	9580	
24/01/25	6978.0	6987.68	9.60	9060	
25/01/25	6987.68	6996.63	8.95	8950	
26/01/25	6996.63	7005.63	9.0	9000	
27/01/25	7005.63	7014.46	8.83	8830	
28/01/25	7014.46	7022.61	8.15	8150	
29/01/25	7022.61	7030.58	7.97	7970	
30/01/25	7030.58	7037.08	6.5	6500	
31/01/25	7037.08	7044.28	7.2	7200	

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DATE	Start time Sunday	Stop time	total Run hrs	Biomass Consumption	Silencar
1!7!24	8:20 AM	7:40 PM	11:20	3100	[Signature]
2!7!24	8:10 AM	7:20 PM	11:10	2900	
3!7!24	8:15 AM	7:35 PM	11:20	3000	
4!7!24	8:05 AM	7:15 PM	11:10	2900	
5!7!24	8:10 AM	7:20 PM	11:10	2800	
6!7!24	8:00 AM	7:25 PM	11:25	3200	
7!7!24	SUN day	Boiler	clean	close	
8!7!24	8:10 AM	7:20 PM	11:10	2900	
9!7!24	8:15 AM	7:25 PM	11:20	3000	
16!7!24	8:15 AM	7:20 PM	11:05	2800	
11!7!24	8:05 AM	7:40 PM	11:35	3200	
12!7!24	8:00 AM	7:25 PM	11:25	3100	
13!7!24	8:10 AM	7:00 PM	10:50	2700	
14!7!24	SUN day	Boiler	clean	close	
15!7!24	8:05 AM	7:15 PM	11:10	3100	
16!7!24	8:10 AM	7:10 PM	11:00	2800	
17!7!24	8:05 AM	7:15 PM	11:10	3100	
18!7!24	8:15 AM	7:15 PM	11:00	2800	
19!7!24	8:20 AM	7:05 PM	10:45	2700	
20!7!24	8:15 AM	7:20 PM	11:05	3000	
21!7!24	SUN day	Boiler	clean	close	
22!7!24	8:05 AM	7:20 PM	11:15	3000	
23!7!24	8:15 AM	7:15 PM	11:00	2700	
24!7!24	8:05 AM	7:15 PM	11:10	2800	
25!7!24	8:10 AM	7:10 PM	11:00	2700	
26!7!24	8:15 AM	7:05 PM	11:10	2900	
27!7!24	8:10 AM	7:15 PM	11:05	2900	
28!7!24	SUN day	Boiler	clean	close	
29!7!24	8:05 AM	7:15 PM	11:10	3000	
30!7!24	8:10 AM	7:10 PM	11:00	2900	
31!7!24	8:15 AM	7:10 PM	10:55	2700	

Modern Dyeing Pvt Ltd

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August 19 2024

Date	Start time	Stop time	Total Run hrs	Biomass Consumption	Sign
1/8/24	8:20 AM	7:40 PM	11:20	3000	
2/8/24	8:16 AM	7:20 PM	11:06	3100	
3/8/24	8:15 AM	7:35 PM	11:20	3050	
4/8/24	Sunday	Boiler	clean	close	
5/8/24	8:5 AM	7:15 PM	11:16	3200	
6/8/24	8:10 AM	7:20 PM	11:10	2900	
7/8/24	8:00 AM	7:25 PM	11:25	3200	
8/8/24	8:10 AM	7:30 PM	11:20	2800	
9/8/24	8:5 AM	7:40 PM	11:15	2700	
10/8/24	8:15 AM	7:20 PM	11:25	2900	
11/8/24	Sunday	Boiler	clean	close	
12/8/24	8:15 AM	7:15 PM	11:16	3200	
13/8/24	8:20 AM	7:00 PM	11	2900	
14/8/24	8:10 AM	7:20 PM	11:10	3100	
15/8/24	Independenday			close	
16/8/24	8:20 PM	7:00 PM	10:50	2800	
17/8/24	8:10 AM	7:10 PM	11	2900	
18/8/24	Sunday	Boiler	clean	close	
19/8/24	Rakeshi	Boiler		close	
20/8/24	8:10 AM	7:30 PM	11:20	2900	
21/8/24	8:15 AM	7:20 PM	11:5	2900	
22/8/24	8:00 AM	7:40 PM	11:40	2900	
23/8/24	8:5 AM	7:10 PM	11:5	2800	
24/8/24	8:10 AM	7:20 PM	11:10	3100	
25/8/24	Sunday	Boiler	clean	close	
26/8/24	8:10 AM	7:20 PM	11:20	2900	
27/8/24	8:10 AM	7:10 PM	11	2800	
28/8/24	8:20 AM	7:15 PM	11:25	2900	
29/8/24	8:5 AM	7:30 PM	11:35	3100	
30/8/24	8:10 AM	7:40 PM	11:30	3100	
31/8/24	8:00 AM	7:20 PM	11:40	3200	

Modern D... Pvt Ltd

September 24  
1917

Date / / 73  
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Date	Start time	Stop time	Total Run hrs	Biomass Consumption	High
1/9/24	Sunday	Boiler	clean	close	
2/9/24	8:20 Am	7:40 Pm	11	3000	
3/9/24	8:10 Am	7:20 Pm	11:30	3100	
4/9/24	8:15 Am	7:35 Pm	11:10	3050	
5/9/24	8:5 Am	7:15 Pm	11:40	3200	
6/9/24	8:10 Am	7:20 Pm	11:30	2900	
7/9/24	8:00 Am	7:25 Pm	11:35	3100	
8/9/24	Sunday	Boiler	clean	close	
9/9/24	8:10 Am	7:30 Pm	11:20	2800	
10/9/24	8:5 Am	7:40 Pm	11:25	2700	
11/9/24	8:15 Am	7:20 Pm	11:40	2900	
12/9/24	8:5 Am	7:15 Pm	11:10	3000	
13/9/24	8:20 Am	7:00 Pm	10:40	2700	
14/9/24	8:30 Am	7:20 Pm	10:50	2600	
15/9/24	Sunday	Boiler	clean	close	
16/9/24	8:20 Am	7:00 Pm	11	2700	
17/9/24	8:10 Am	7:10 Pm	11:10	2600	
18/9/24	8:10 Am	7:30 Pm	11:20	3100	
19/9/24	8:15 Am	7:20 Pm	11:50	2900	
20/9/24	8:00 Am	7:40 Pm	11:40	3200	
21/9/24	8:5 Am	7:10 Pm	11:5	2900	
22/9/24	Sunday	Boiler	clean	close	
23/9/24	8:10 Am	7:20 Pm	11:10	2800	
24/9/24	8:00 Am	7:20 Pm	11:20	2900	
25/9/24	8:10 Am	7:10 Pm	11:25	2700	
26/9/24	8:20 Am	7:15 Pm	11:5	2700	
27/9/24	8:5 Am	7:30 Pm	11:30	3100	
28/9/24	8:10 Am	7:40 Pm	11:30	3200	
29/9/24	Sunday	Boiler	clean	close	
30/9/24	8:00 Am	7:00 Pm	11	2600	

Modern Dyeing Pvt Ltd

Auth. Signatory

Scanned with OKEN Scanner

Scanned with OKEN Scanner

October 24  
1918

Date	Start time	Stop time	Total Run hrs	Biomass Consumption	Sligh
1!10!24	8:00 AM	7:20 PM	11:20	2900	
2!10!24	8:10 AM	7:30 PM	11:20	2900	
3!10!24	8:5 AM	7:35 PM	11:30	3100	
4!10!24	8:00 AM	7:40 PM	11:40	3200	
5!10!24	ivoting	ivoting	close	close	
6!10!24	Sunday	Boiler	clean	close	
7!10!24	8:00 AM	7:40 PM			
8!10!24	8:10 AM	7:30 PM	11:20	3100	
9!10!24	8:5 AM	7:15 PM	11:10	2800	
10!10!24	8:15 AM	7:30 PM	11:15	2900	
11!10!24	8:00 AM	7:00 PM	11	2700	
12!10!24	Deshara	Boiler		close	
13!10!24	Sunday	Boiler	clean	close	
14!10!24	8:10 AM	7:20 PM	11:10	2700	
15!10!24	8:5 AM	7:30 PM	11:25	3000	
16!10!24	8:00 AM	7:40 PM	11:40	3200	
17!10!24	8:10 AM	7:30 PM	11:20	3000	
18!10!24	8:5 AM	7:35 PM	11:30	3100	
19!10!24	8:10 AM	7:20 PM	11:10	2600	
20!10!24	Sunday	Boiler	clean	close	
21!10!24	8:00 AM	7:40	11:40	3200	
22!10!24	8:10 AM	7:30	11:20	2900	
23!10!24	8:15 AM	7:25	11:10	2700	
24!10!24	8:5 AM	7:35	11:30	3100	
25!10!24	8:10 AM	7:25	11:15	2800	
26!10!24	8:00 AM	7:30	11:30	3100	
27!10!24	Sunday	Boiler	clean	close	
28!10!24	8:00 AM	7:40	11:40	3200	
29!10!24	8:10 AM	7:30	11:20	2900	
30!10!24	8:15 AM	7:25	11:10	2700	
31!10!24	Diwali			close	

Modern Dyeing Pvt Ltd  
Auth. Signatory

November 1919

Date	start time	stop time	Total Run hrs	Electricity consumption	Sign
1/11/24				close	
2/11/24				close	
3/11/24	Sunday	Boiler	clean	close	
4/11/24	8:00 Am	7:20 Pm	11:20	2900	
5/11/24	8:10 Am	7:30 Pm	11:20	2900	
6/11/24	8:05 Am	7:35 Pm	11:30	3100	
7/11/24	8:00 Am	7:40 Pm	11:40	3200	
8/11/24	8:15 Am	7:25 Pm	11:10	2800	
9/11/24	8:00 Am	7:40	11:40	3200	
10/11/24	Sunday	Boiler	clean	close	
12/11/24	8:10 Am	7:30 Pm	11:20	3100	
11/11/24	8:05 Am	7:15 Pm	11:10	2800	
13/11/24	8:15 Am	7:30 Pm	11:15	2900	
14/11/24	8:00 Am	7:00 Pm	11:00	2700	
15/11/24	8:10 Am	7:20 Pm	11:10	2700	
16/11/24	8:05 Am	7:30 Pm	11:25	3000	
17/11/24	Sunday	Boiler	clean	close	
18/11/24	8:00 Am	7:40 Pm	11:40	3200	
19/11/24	8:10 Am	7:30 Pm	11:20	3000	
20/11/24	8:05 Am	7:35 Pm	11:30	3100	
21/11/24	8:10 Am	7:20 Pm	11:10	2600	
22/11/24	8:00 Am	7:40 Pm	11:40	3200	
23/11/24	8:10 Am	7:30 Pm	11:20	2900	
24/11/24	Sunday	Boiler	clean	close	
25/11/24	8:15 Am	7:25 Pm	11:10	2900	
26/11/24	8:05 Am	7:35 Pm	11:30	3100	
27/11/24	8:10 Am	7:25 Pm	11:15	2800	
28/11/24	8:00 Am	7:30 Pm	11:30	3100	
29/11/24	8:00 Am	7:40 Pm	11:40	3200	
30/11/24	8:10 Am	7:30 Pm	11:20	2900	

Modern Dyeing Pvt Ltd

Auth. Signatory

December 24  
1920

Date	Start time	Stop time	Total Run hrs	Biomass consumption	Sign
1!12!24	Sunday	Boiler	clean	close	
2!12!24	8:00 Am	7:20 Pm	11:20	2900	
3!12!24	8:10 Am	7:30 Pm	11:20	2900	
4!12!24	8:05 Am	7:35 Pm	11:30	3100	
5!12!24	8:00 Am	7:40 Pm	11:40	3200	
6!12!24	8:15 Am	7:25 Pm	11:10	2800	
7!12!24	8:00 Am	7:40 Pm	11:40	3200	
8!12!24	Sunday	Boiler	clean	close	
9!12!24	8:10 Am	7:30 Pm	11:20	3100	
10!12!24	8:05 Am	7:15 Pm	11:10	2800	
11!12!24	8:15 Am	7:30 Pm	11:15	2900	
12!12!24	8:00 Am	7:00 Pm	11:00	2700	
13!12!24	8:10 Am	7:20 Pm	11:10	2700	
14!12!24	8:05	7:30 Pm	11:25	3000	
15!12!24	Sunday	Boiler	clean	close	
16!12!24	8:00 Am	7:40 Pm	11:40	3200	
17!12!24	8:10 Am	7:30 Pm	11:20	3000	
18!12!24	8:05 Am	7:35 Pm	11:30	3100	
19!12!24	8:10 Am	7:20 Pm	11:10	2600	
20!12!24	8:00 Am	7:40 Pm	11:40	3200	
21!12!24	8:10 Am	7:30 Pm	11:20	2900	
22!12!24	Sunday	Boiler	clean	close	
23!12!24	8:15 Am	7:25 Pm	11:10	2700	
24!12!24	8:05 Am	7:35 Pm	11:30	3100	
25!12!24	8:10 Am	7:25 Pm	11:15	2800	
26!12!24	8:00 Am	7:30 Pm	11:30	3100	
27!12!24	8:00 Am	7:40 Pm	11:40	3200	
28!12!24	8:10 Am	7:30 Pm	11:20	2900	
29!12!24	Sunday	Boiler	clean	close	
30!12!24	8:15 Am	7:25 Pm	11:10	2700	
31!12!24	8:05 Am	7:35 Pm	11:30	3100	

Modern Dairy Ltd

Auth. Signatory

January, 25  
1921

Date / 77  
Page No.

Date	Start time	Stop time	Total Run hrs	Stomach Consumption	Sign
1!1!25	8:00 Am	7:20 Pm	11:20	2400	[Handwritten Signature]
2!1!25	8:10 Am	7:30 Pm	11:20	2400	
3!1!25	8:05 Am	7:35 Pm	11:30	3100	
4!1!25	8:00 Am	7:40 Pm	11:40	3200	
5!1!25	Sunday	Boiler	clean	close	
6!1!25	8:15 Am	7:25 Pm	11:10	2800	
7!1!25	8:00 Am	7:40 Pm	11:40	3200	
8!1!25	8:10 Am	7:30 Pm	11:20	3100	
9!1!25	8:05 Am	7:15 Pm	11:10	2800	
10!1!25	8:15 Am	7:30 Pm	11:15	2900	
11!1!25	8:00 Am	7:00 Pm	11:00	2700	
12!1!25	Sunday	Boiler	clean	close	
13!1!25	8:10 Am	7:20 Pm	11:10	2700	
14!1!25	8:05 Am	7:30 Pm	11:25	3000	
15!1!25	8:00 Am	7:40 Pm	11:40	3200	
16!1!25	8:10 Am	7:30 Pm	11:20	3000	
17!1!25	8:05 Am	7:35 Pm	11:30	3100	
18!1!25	8:10 Am	7:20 Pm	11:10	2600	
19!1!25	Sunday	Boiler	clean	close	
20!1!25	8:00 Am	7:40 Pm	11:40	3200	
21!1!25	8:10 Am	7:30 Pm	11:20	2900	
22!1!25	8:15 Am	7:25 Pm	11:10	2700	
23!1!25	8:05 Am	7:35 Pm	11:30	3100	
24!1!25	8:10 Am	7:25 Pm	11:15	2800	
25!1!25	8:00 Am	7:30 Pm	11:30	3100	
26!1!25	Sunday	Boiler	clean	close	
27!1!25	8:00 Am	7:40 Pm	11:40	3200	
28!1!25	8:10 Am	7:30 Pm	11:20	2900	
29!1!25	8:15 Am	7:25 Pm	11:10	2700	
30!1!25	8:05 Am	7:35 Pm	11:30	3100	
31!1!25	8:10 Am	7:25 Pm	11:15	2900	

Modern Dyeing & Finishing Ltd

Auth. Signatory



Certificate No. TAC2025B46  
GRN No. 127382789



Stamp Duty Paid : ₹ 101  
(Rs Only)  
Penalty : ₹ 0  
(Rs Zero Only)

Seller / First Party Detail

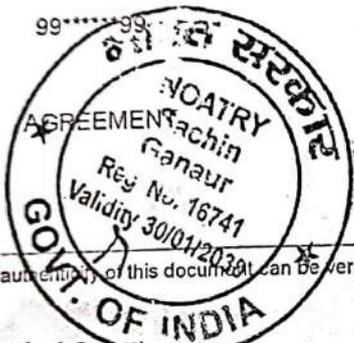
Name: Modern dyeing pvt ltd  
H.No/Floor: X Sector/Ward: X LandMark: X  
City/Village: Hsiidc barhi District: Sonapat State: Hr  
Phone: 90\*\*\*\*\*13



Buyer / Second Party Detail

Name: Vikas tyagi bko  
H.No/Floor: X Sector/Ward: X LandMark: X  
City/Village: Udeshipur District: Sonapat State: Hr  
Phone: 99\*\*\*\*\*99

Purpose:



The authenticity of this document can be verified by scanning this QrCode Through smart phone or on the website <https://egrashry.nic.in>  
AGREEMENT

i Hari Om Thareja, Proprietor, of the unit M/s. Modern Dyeing Pvt. Ltd. situated Plot no. 527 HSIIDC Barhi Ph-II Sonipat Haryana is running its business for manufacturing of washing & Dyeing of Garments to be called as the first party to this agreement.

M/s Viaks Tyagi BKO dealing with Brickfields, Fly ash Brick duly authorized by Haryana State Pollution Control Board vide CTO no 31265010 dt. 30.12.2022 valid up to 31.03.2026 having its work place at panchi Jatan Road Sonipat, Haryana to be called as second party to this agreement.

Today on 03.02.2025 both parties have agreed that as and when Boiler/TFH Ash duly will be generated by first party, the same will be given to second party for disposal and then obtaining receipt for the same.

The first party further undertakes that they will not sell or dispose of Boiler/TFH Ash to any other person other than M/s Viaks Tyagi BKO as enumerated above.

The above agreement between both parties is for a period of one year from today and can be revoked by either party giving a notice to this effect.

927  
6000

For Modern Dyeing Pvt. Ltd.  
or Modern Dyeing Pvt. Ltd.  
*[Signature]*  
Director Managing Director

ATTESTED  
*[Signature]*  
NOTARY  
Ganaur Distt. Sonapat

*[Signature]*  
For Viaks Tyagi BKO  
Modern Dyeing Pvt Ltd  
Proprietor  
Auth. Signatory



HARYANA STATE POLLUTION CONTROL BOARD  
Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-  
2226119(O) Email: hspcbrosr@gmail.com  
(Hazardous Waste Manifest)

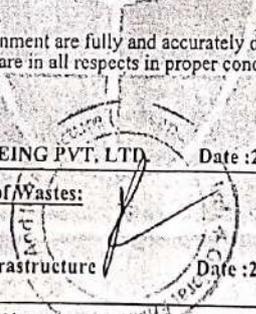
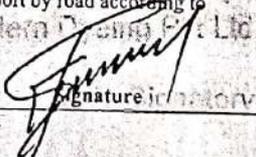
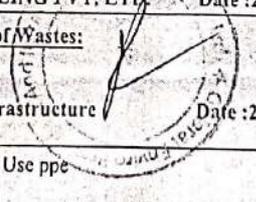
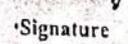
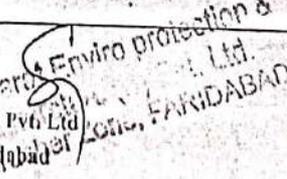
Manifest No: 60394699  
YELLOW

Copy 2

Form 10  
[See rule 19(1)]

By Sender To Sender

HQ: Haryana State Pollution Control Board,  
C-11, Sector-8, Panchkula 134109,  
Ph-0172-2577870-73,  
Email: hspcbho@gmail.com

1	Sender's Name, Mailing Address, Phone no & Email Address:	MODERN DYEING PVT. LTD. PLOT NO. 527, HSIIDC, PHASE-II, BARHI, DISTT. SONEPAT 9810029746 modern_garment@rediffmail.com
2	Authorization Application No.:	26824624
3	Authorization Letter No and Date:	HWM/SON/2022/26824624, 2022-08-28
4	Authorization validity:	From: 2022-10-01 To: 2027-09-30
5	Transporter's Name, Address & Phone no:	Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd Village-Pali, Near Pali-Mohabatatabad Stone Crusher Zone, Faridabad
6	Transport's Registration No:	HR-38-V-8727
7	Vehicle No. & Type:	8727   Truck
8	Receiver's Name, Mailing Address, Phone no & email address:	M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali- Mohabatatabad Stone crusher Zone, faridabad, Haryana 7290099681 haryana@luthraindia.com
9	Receiver's Authorization No. with PCB:	HWM/FDBD/2021/13751961, 07-08-2021
10	Total Quantity:	3.610 MT
11	Physical Form:	Solid, Sludge,
12	Number of Containers:	1
		Container 1 3.610 MT
13	Name of Schedule:	Schedule I
	Name of Process/Sub Class/Basel no:	Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's)
	Name of Process Waste(Category No):	Chemical sludge from waste water treatment
	Detail/Reason of Subclass/Basel no:	
	Quantity:	3.610 MT
	Waste Type:	Landfillable
	Waste Storage:	Others   Plastic bags
	Waste Description:	Etp sludge
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.
	Name & Stamp of Industry :	MODERN DYEING PVT. LTD. Date :24-Feb-24  Signature: 
15	Transporter Acknowledgement of Receipts of Wastes:	Stamp of: Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd Date :24-Feb-24  Signature: 
16	Special handling instructions and additional information	Use ppe
17	Receiver's Certification for receipt of Hazardous and other waste:	Stamp of: M/s Gujarat Enviro Protection and Infrastructure (Haryana) Pvt Ltd Village Pali, near Pali- Mohabatatabad Stone crusher Zone, Faridabad Date: - - - Signature: 

Modern Dyeing Pvt Ltd  
Signatory

\*\* This is System Generated Manifest for HAZARDOUS AND OTHER WASTE by HROCMMIS Haryana \*\*  
Created By OCMMS ID:- 14SON1036026 | Created Date:- 24-Feb-24 | MODERN DYEING PVT, LTD., PLOT NO. 527,  
HSIIDC, PHASE-II, BARHI, DISTT. SONEPAT

 <p align="center"><b>HARYANA STATE POLLUTION CONTROL BOARD</b>                  Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-2236119(O) Email:- hspcbro@gnail.com  <b>(Hazardous Waste Manifest)</b>                  Form 10                  [See rule 19(1)]</p>		<p align="center">Manifest No: 77064374</p> <p align="center"><b>YELLOW</b></p>	<p align="center"><b>Copy 2</b></p>
<p align="right"><i>By Sender To Sender</i></p> <p>HQ: Haryana State Pollution Control Board,                  C-11, Sector-6, Panchkula 134109,                  Ph-0172-2577870-73,                  Email: hspcbho@gmail.com</p>			
1	Sender's Name, Mailing Address, Phone no & Email Address:	MODERN DYEING PVT. LTD. PLOT NO. 527, HSIIDC, PHASE-II, BARIII, DISTT. SONEPAT 9810029746 modern_garment@rediffmail.com	
2	Authorization Application No.:	26824624	
3	Authorization Letter No and Date:	HWM/SON/2022/26824624 , 2022-08-28	
4	Authorization validity:	From: 2022-10-01 To: 2027-09-30	
5	Transporter's Name, Address & Phone no:	Gujarat enviro Protection and infrastructure (Haryana) Pvt. Ltd. Village Pali near Pali Mohabatbad Stone Crusher Zone, Faridabad	
6	Transport's Registration No.:	HR-38-Å B-0719	
7	Vehicle No. & Type:	0719   Truck	
8	Receiver's Name, Mailing Address, Phone no & email address:	M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali- Mohabatbad Stone crusher Zone, faridabad, Haryana 7290099681 haryana@luthraindia.com	
9	Receiver's Authorization No. with PCB:	HWM/FDBD/2021/13751961 , 07-08-2021	
10	Total Quantity:	3.250 MT	
11	Physical Form:	Solid,	
12	Number of Containers:	1	
		Container 1	3.250 MT
13	Name of Schedule:	Schedule I	
	Name of Process/Sub Class/Basel no:	Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's)	
	Name of Process Waste(Category No):	Chemical sludge from waste water treatment	
	Detail/Reason of Subclass/Basel no:		
	Quantity:	3.250 MT	
	Waste Type:	Landfillable	
	Waste Storage:	Others   bags	
	Waste Description:	ETP Sludge	
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.	
	Name & Stamp of Industry :	MODERN DYEING PVT. LTD.      Date : 24-Aug-24      Signature	
15	Transporter Acknowledgement of Receipts of Wastes:	Stamp of: Gujarat enviro Protection and infrastructure (Haryana) Pvt. Ltd.      Date : 24-Aug-24      Signature	
16	Special handling instructions and additional Information	use ppe's	
17	Receiver's Certification for receipt of Hazardous and other waste:	Stamp of: M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali- Mohabatbad Stone crusher Zone, faridabad Date: - - -      Signature	

M/s Gujarat Enviro protection & Infrastructure Pvt. Ltd  
 Pali Crusher Zone, Faridabad

Modern Dyeing Pvt. Ltd  
 Authorizatory

\*\* This is System Generated Manifest for HAZARDOUS AND OTHER WASTE by HROCMMMS Haryana \*\*  
 Created By OCMMS ID:- HSON1036026 | Created Date:- 24-Aug-24 | MODERN DYEING PVT. LTD., PLOT NO. 527, HSIIDC, PHASE-II, BARIII, DISTT. SONEPAT

HARYANA STATE POLLUTION CONTROL BOARD  
Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-  
2236119(O) Email:- hspcbrosr@gmail.com

Manifest No:  
92422490

Copy 2

(Hazardous Waste Manifest)

YELLOW

Form 10

[See rule 19(1)]

By Sender To Sender

HQ: Haryana State Pollution Control Board,  
C-11, Sector-6, Panchkula 134109,  
Ph-0172-2577870-73,  
Email: Hqhspcb@hspcb.org.in

1	Sender's Name, Mailing Address, Phone no & Email Address:	MODERN DYEING PVT. LTD. PLOT NO. 527, HSIIDC, PHASE-II, BARHI, DISTT. SONEPAT 9810029746 modern_garment@rediffmail.com	
2	Authorization Application No.:	26824624	
3	Authorization Letter No and Date:	HWM/SON/2022/26824624, 2022-08-28	
4	Authorization validity:	From: 2022-10-01 To: 2027-09-30	
5	Transporter's Name, Address & Phone no:	Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd. Village-Pali, Near Pali-Mohabatabad Stone Crusher Zone, Faridabad	
6	Transport's Registration No:	HR-55-AQ-4751	
7	Vehicle No. & Type:	4751   Truck	
8	Receiver's Name, Mailing Address, Phone no & email address:	M/s Gujarat Enviro Protection and infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali- Mohabatabad Stone crusher Zone, faridabad, Haryana 7290099681 haryana@luthraindia.com	
9	Receiver's Authorization No. with PCB:	HWM/FDBD/2021/13751961, 07-08-2021	
10	Total Quantity:	3.080 MT	
11	Physical Form:	Solid,	
12	Number of Containers:	1	
		Container 1	3.080 MT
13	Name of Schedule:	Schedule I	
	Name of Process/Sub Class/Basel no:	Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's)	
	Name of Process Waste(Category No):	Chemical sludge from waste water treatment	
	Detail/Reason of Subclass/Basel no:		
	Quantity:	3.080 MT	
	Waste Type:	Landfillable	
	Waste Storage:	Others   bags	
	Waste Description:	ETP Sludge	
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.	
	Name & Stamp of Industry :	MODERN DYEING PVT. LTD.	Date :25-Jan-25
			Signature
15	Transporter Acknowledgement of Receipts of Wastes:	Stamp of: Gujarat enviro Protection and Infrastructure (Haryana) Pvt. Ltd.	
		Date :25-Jan-25	Signature
16	Special handling instructions and additional information	use ppe's	
17	Receiver's Certification for receipt of Hazardous and other waste:	Stamp of: M/s Gujarat Enviro Protection and Infrastructure (Haryana) Pvt. Ltd Village Pali, near Pali- Mohabatabad Stone crusher Zone, faridabad	
		Signature	

# Modern Dyeing Pvt. Ltd. 82

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

Annexure - I

## Production Details

Month of July 2024

S.No.	Date	Qty in Pcs
1	01.01.2024	8820
2	02.01.2024	7920
3	03.01.2024	8890
4	04.01.2024	9200
5	05.01.2024	8500
6	06.01.2024	7720
7	01.01.2024	0
8	01.01.2024	8740
9	01.01.2024	9860
1	01.01.2024	8060
1	01.01.2024	9520
1	01.01.2024	7830
13	13.01.2024	8890
14	14.01.2024	
15	15.01.2024	8460
16	16.01.2024	8820
17	17.01.2024	7520
18	18.01.2024	8470
19	19.01.2024	9320
20	20.01.2024	9430
21	21.01.2024	0
22	22.01.2024	8930
23	23.01.2024	9040
24	24.01.2024	8840
25	25.01.2024	9270
26	26.01.2024	9430
27	27.01.2024	9780
28	28.01.2024	0
29	29.01.2024	9670
30	30.01.2024	9720
31	31.01.2024	9880
<b>Total</b>		<b>240530</b>

Modern Dyeing Pvt Ltd  
Auth. Signatory

# Modern Dyeing Pvt. Ltd. 83

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

## Production Details

Month of August 2024

S.No.	Date	Qty in Pcs
1	01.01.2024	9230
2	02.01.2024	9430
3	03.01.2024	9330
4	04.01.2024	0
5	05.01.2024	9470
6	06.01.2024	9530
7	07.01.2024	9420
8	01.01.2024	9330
9	01.01.2024	9180
1	01.01.2024	9010
1	01.01.2024	0
1	01.01.2024	9240
13	13.01.2024	9270
14	14.01.2024	9330
15	15.01.2024	9190
16	16.01.2024	9220
17	17.01.2024	9230
18	18.01.2024	0
19	19.01.2024	9330
20	20.01.2024	9240
21	21.01.2024	9010
22	22.01.2024	9020
23	23.01.2024	9180
24	24.01.2024	8801
25	25.01.2024	0
26	26.01.2024	8020
27	27.01.2024	7840
28	28.01.2024	7540
29	29.01.2024	7640
30	30.01.2024	7401
31	31.01.2024	7350
<b>Total</b>		<b>239782</b>

Modern Dyeing Pvt. Ltd.  
Attn. Signatory



# Modern Dyeing Pvt. Ltd.

84

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

## Production Details

## Month of September - 2024

S.No.	Date	Qty in Pcs.
1	01.01.2024	0
2	02.01.2024	8640
3	03.01.2024	8820
4	04.01.2024	8970
5	05.01.2024	9201
6	06.01.2024	9720
7	07.01.2024	9030
8	08.01.2024	0
9	01.01.2024	9290
1	01.01.2024	8010
1	01.01.2024	8670
1	01.01.2024	8220
13	13.01.2024	8440
14	14.01.2024	8820
15	15.01.2024	0
16	16.01.2024	8520
17	17.01.2024	8740
18	18.01.2024	9630
19	19.01.2024	8201
20	20.01.2024	8240
21	21.01.2024	8401
22	22.01.2024	0
23	23.01.2024	9060
24	24.01.2024	8230
25	25.01.2024	8401
26	26.01.2024	8750
27	27.01.2024	7890
28	28.01.2024	7401
29	29.01.2024	0
30	30.01.2024	7601
<b>Total</b>		<b>900834</b>

Modern Dyeing Pvt. Ltd.  
Authorizatory



# Modern Dyeing Pvt. Ltd.

85

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

## Production Details

## Month of October - 2024

S.No.	Date	Qty in Pcs.
1	01.01.2024	9940
2	02.01.2024	0
3	03.01.2024	9970
4	04.01.2024	1300
5	05.01.2024	0
6	06.01.2024	0
7	07.01.2024	9801
8	08.01.2024	9620
9	09.01.2024	9801
1	01.01.2024	1230
1	01.01.2024	1620
1	01.01.2024	0
13	13.01.2024	0
14	14.01.2024	9940
15	15.01.2024	1190
16	16.01.2024	1530
17	17.01.2024	1201
18	18.01.2024	1700
19	19.01.2024	9930
20	20.01.2024	0
21	21.01.2024	1300
22	22.01.2024	1270
23	23.01.2024	1590
24	24.01.2024	1970
25	25.01.2024	1340
26	26.01.2024	1520
27	27.01.2024	0
28	28.01.2024	1800
29	29.01.2024	1200
30	30.01.2024	1700
31	31.01.2024	0
<b>Total</b>		<b>2117767</b>

Modern Dyeing Pvt. Ltd.  
A.M. Signatory

# Modern Dyeing Pvt. Ltd.

86

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

## Production Details

## Month of November - 2024

S.No.	Date	Qty in Pes.
1	01.01.2024	0
2	02.01.2024	0
3	03.01.2024	0
4	04.01.2024	7420
5	05.01.2024	7080
6	06.01.2024	7740
7	07.01.2024	7790
8	08.01.2024	8130
9	09.01.2024	9720
1	10.01.2024	0
1	01.01.2024	9190
1	01.01.2024	8220
13	13.01.2024	9320
14	14.01.2024	9720
15	15.01.2024	10220
16	16.01.2024	10220
17	17.01.2024	0
18	18.01.2024	9640
19	19.01.2024	8810
20	20.01.2024	8910
21	21.01.2024	7930
22	22.01.2024	7720
23	23.01.2024	7420
24	24.01.2024	0
25	25.01.2024	8360
26	26.01.2024	8870
27	27.01.2024	8990
28	28.01.2024	9820
29	29.01.2024	9950
30	30.01.2024	9720
<b>Total</b>		<b>210910</b>

Modern Dyeing Pvt. Ltd.  
Auth. Signatory



# Modern Dyeing Pvt. Ltd. 87

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

## Production Details

Month of December - 2024

S.No.	Date	Qty in Pcs.
1	01.01.2024	0
2	02.01.2024	9810
3	03.01.2024	9010
4	04.01.2024	9970
5	05.01.2024	9270
6	06.01.2024	9740
7	07.01.2024	9520
8	08.01.2024	0
9	09.01.2024	8950
1	10.01.2024	9010
1	11.01.2024	7920
1	01.01.2024	8060
13	13.01.2024	7930
14	14.01.2024	7680
15	15.01.2024	0
16	16.01.2024	8720
17	17.01.2024	9310
18	18.01.2024	9230
19	19.01.2024	8320
20	20.01.2024	8520
21	21.01.2024	8290
22	22.01.2024	0
23	23.01.2024	9790
24	24.01.2024	8820
25	25.01.2024	9140
26	26.01.2024	8340
27	27.01.2024	8520
28	28.01.2024	9820
29	29.01.2024	0
30	30.01.2024	9010
31	31.01.2024	7810
<b>Total</b>		<b>230510</b>

Modern Dyeing Pvt. Ltd.  
Signature  
Signatory

# Modern Dyeing Pvt. Ltd.

88

Plot No. 527 Phase II, HSIIDC Barhi  
Sonipat (Haryana) 130101

## Production Details

## Month of January - 2025

S.No.	Date	Qty in Pcs.
1	01.01.2024	9970
2	02.01.2024	9620
3	03.01.2024	9280
4	04.01.2024	9490
5	05.01.2024	0
6	06.01.2024	9640
7	07.01.2024	9780
8	08.01.2024	9510
9	09.01.2024	9670
1	10.01.2024	9720
1	11.01.2024	9290
1	12.01.2024	0
13	13.01.2024	9340
14	14.01.2024	9210
15	15.01.2024	9150
16	16.01.2024	9690
17	17.01.2024	9740
18	18.01.2024	9320
19	19.01.2024	0
20	20.01.2024	9610
21	21.01.2024	9440
22	22.01.2024	9230
23	23.01.2024	8820
24	24.01.2024	7630
25	25.01.2024	8280
26	26.01.2024	0
27	27.01.2024	8420
28	28.01.2024	8640
29	29.01.2024	9360
30	30.01.2024	9530
31	31.01.2024	9470
<b>Total</b>		<b>250850</b>

Modern Dyeing Pvt. Ltd.  
Signature



## HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road,  
Sonepat Ph. 0130-2236119(O) Email:-  
hspcbrosr@gmail.com  
E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313101723SONCTO42127490

Dated:18/12/2023

To.

M/s :MODERN DYEING PVT. LTD.  
PLOT NO. 527, HSIIDC, PHASE-II, BARHI, DISTT. SONEPAT

Subject: Grant of consent to operate to M/s MODERN DYEING PVT. LTD..

Please refer to your application no. 42127490 received on dated 2023-11-24 in regional office Sonipat. With reference to your above application for consent to operate, M/s MODERN DYEING PVT. LTD. is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	12/12/2023/30/09/2027
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment(In Lakh)	1052.47
Total Land Area(Sq. meter)	4050.0
Total Builtup Area(Sq. meter)	7290.0
Quantity of effluent	
1. Trade	590.0 KL/Day
2. Domestic	10.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. pH	6.0-9.0
5. Amonical Nitrogen	50 mg/l
6. Dissolved Solid	2100 mg/l
7. Sulphide	2 mg/l

Modern Dyeing Pvt. Ltd.

Auth. Signatory

Auth. Signatory

Modern Dyeing Pvt. Ltd.



8. SAR	26 --
9. Phenolic Compounds	1 mg/l
10. Total Chromium	2 mg/l
Number of stacks	2
<b>Height of stack</b>	
1. Stack attached to boiler	30 meters
2. Stack attached to boiler	15 meters
<b>Emission parameters</b>	
1. SPM	80 mg/m <sup>3</sup>
2. NOX	50 mg/m <sup>3</sup>
3. SOX	50 mg/m <sup>3</sup>
<b>Product Details</b>	
1. Washing and Dyeing of Readymade Garments	20000-Numbers/ day
<b>Capacity of boiler</b>	
1. Steam Boiler	4.0 Ton/hr
<b>Type of Furnace</b>	
1. NA	HARYANA STATE
<b>Type of Fuel</b>	
1. Biomass	3.5 Ton/day
2. Diesel in DG set	0.05 KL/day
<b>Raw Material Details</b>	
Readymade Garments	20000 Numbers/Day
Salt	50 Kg/Day
Bleaching powder	60 Kg/Day
Acidic Acid	45 Kg/Day
Caustic Soda	20 Kg/Day
Dye Color	30 Kg/Day
Enzyme	14 Kg/Day
Hydrozgen	80 Kg/Day
Pottasium Permaganate	15 Kg/Day
Detergent Powder	21 Kg/Day
Softner	30 Kg/Day

Modern Dyeing & Finishing  
 Full Signatory

Regional Officer, Sonapat  
 Haryana State Pollution Control Board.

#### Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.

2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

Modern Dyeing Plant Ltd  
Authorized Signatory

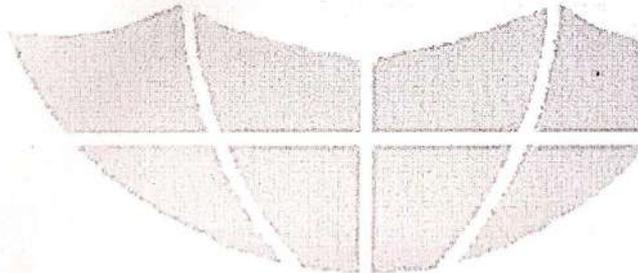
1. Unit will run ETP and APCM regularly and maintained log books properly. 2. Unit shall keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules as prescribed in the Act. 3. Unit will provide inter locking arrangement of DG set with ETP/APCM and shall have separate D.G. set to ensure regular and effective running of pollution control devices. 4. Unit will not discharge any untreated effluent inside and outside its premises. 5. Unit will submit analysis report of effluent and air emissions within 90 days from date of issuance of CTO. 6. Unit will not add any production capacity/polluting process/ under take expansion without taking CTE expansion. 7. Unit will obtain permission from HWRA for extraction of ground water. 8. Unit will comply CAQM direction issued vide No. 65 & amended till date, HSPCB direction vide order dated 21.07.2022 regarding standard list of approved fuels in NCR and direction No. 76 dt. 29.09.2023 of CAQM regarding dual fuel mode OR Retro-fitted ECDs through certified vendors / agencies on DG sets more than 19 kW. 9. CTO granted is without prejudice to the action to be taken in respect of any violation made by unit in past & CTO will be deemed revoked & further action will be taken as per law if any violation observed at any stage. 10. That the CTO so grant will supersede the previous CTO granted vide no HSPCB/Consent/: 313101722SONCTO25111756 Dated:21/07/2022. 11. That the trade effluent discharge of the unit has been reduced from 1000 KLD to 590 KLD thus unit shall not discharge more than 590 KLD in any circumstance. 12. that CTO so granted shall become invalid in case of violation of any of the abovecondition / any law of the land.

**HARYANA STATE**

*Haryana State Pollution Control Board.*

PARDEEP SINGH Digitally signed by PARDEEP SINGH  
Date: 2023.12.18 17:11:58 +05'30'

*Regional Officer, Sonipat*



Modern Dyeing Pvt. Ltd

Abil. Signatory

Annexure K  
1937

93

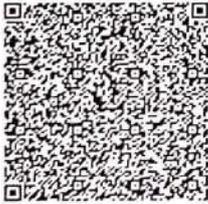


हरियाणा सरकार  
हरियाणा जल संसाधन प्राधिकरण  
Government of Haryana  
Haryana Water Resources Authority

**PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION**

Project Name:	MODERN DYEING PVT LTD		
Project Address:	PLOT NO. 527 HSIIDC PHASE II BARHI SONIPAT		
Village/MC:	Bari	Tehsil:	Ganaur
District:	SONIPAT	State:	Haryana
Pin Code:	--		
Communication Address:	PLOT NO. 527 HSIIDC PHASE II BARHI SONIPAT		
Address Regional Office:	Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula		
1. NOC No.:	HWRA/NOC/IND/R/2024/541		
2. Application No.:	HWRA/IND/R/2024/1646	3. Category:	Industry
4. Project Status:	Renew	5. NOC Type:	Renew
6. Ground Water Extraction Permitted:			
<b>Ground Water For</b>	<b>m3/day</b>	<b>m3/year</b>	<b>Valid From</b>
Fresh Water	490.00	147000.00	10/06/2023
<b>Total</b>	<b>490.00</b>	<b>147000.00</b>	--
7. Details of Ground Water Extraction: Total Existing No.:1		Total Proposed No.:0	
	DW	DCB	BW
Abstraction Structure*	--	--	1
	TW	DW	DCB
	--	--	--
	BW	TW	
	--	--	--
*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well;DWLR - Digital Water Level Recorder			
8. Quantum of ground water recharge(m3/year)	--		
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism	No. of Piezometers	Monitoring Mechanism	
	0	Manual	DWLR
		0	0
		0	0

\* Terms & conditions are at the back of this page.



Modern Dyeing Pvt. Ltd  
Authorized Signatory

Modern Dyeing Pvt. Ltd

Note: This is computer generated certificate, It can be validated by scanning QR code.

**Government of Haryana**  
**Haryana Water Resources Authority**  
**Applications for Renewal of Permission to Extract Ground Water for Industrial use**

Application No: HWRA/IND/R/2024/2585 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/R/2024/541 Download

valid upto : 10/06/2024

HWRA Previous Application No: HWRA/IND/R/2024/1646 Download

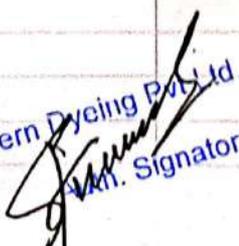
**I. General Information:**

<b>Application Type Category/ Type of Application:</b>		
(i) Name of Applicant:	HARI OM THAREJA	
ID Proof Type	Aadhaar	
ID Proof no	XXXXXXXXX0133	
Id Proof Document	Download	
(ii) Designation of Applicant:	DIRECTOR	
Authorization Letter in the name of HARI OM THAREJA (applicant)	Download	
(iii) Name of Industry:	MODERN DYEING PVT LTD	
(iv) Registration number of Industry:	UDHYAM-DL-03-0007713	
(v) Location Details of the Industrial Unit		
Industrial Unit Address	PLOT NO. 527 HSIIDC PHASE II BARHI SONIPAT	
State:	Haryana	
District:	SONIPAT	
Tehsil:	Ganaur	
Block:	GANAUR	
Village/MC:	Bari	
Region:	over-exploited	over-exploited
(vi) Correspondence Address		
Complete Postal Address	PLOT NO. 527 HSIIDC PHASE II BARHI SONIPAT	
Mobile Number:	9810029746	
E-Mail of Industry:	mdplbarhi@gmail.com	
(vii) Salient Features of the Industrial Activity:		
Type of Industry	Textile Dyeing	
Industry fall under	Previous: Small	New : Small
Is Water Intensive	Yes	
Purpose of Abstraction	Other Use - Industrial Use	
Groundwater utilization for	Existing Industry	
Whether present industrial activity commenced after 23.12.2020	No	
Whether there is expansion of this Industry Unit after 23.12.2020 Involving increase in water requirement	No	
Consent to Operate	Download	

Modern Dyeing Pvt Ltd  
 A.W. Signatory



		CTO/CTE Number : HSPCB/Consent/ : 313101723SONCTO42127 490	Issue Date : 18/12/2023
Validity Period of Consent to Operate		From : 12 Dec 2023	To : 30 Sep 2027
Large industry/ MSME certificate/ proof		Download	
Description : garments washing and dyeing			
(viii) Land use details of the existing/proposed Industrial unit premises			
Ownership of the land(Enclose documents of ownership)		Download	
Latitude	Longitude	29.10648	77.037756
Location Map		Download	
Total Land area(in sq m)		4050.00	
Rooftop area of buildings/sheds(in sq m)		2430.00	
Road/paved area(in sq m)		620.00	
Green belt area(in sq m)		500.00	
Open Land (in sq m)		500.00	
Source of availability of surface water for Industrial use, if any	No		
Townships/villages within 2 km radius of the Industrial unit	Yes	BARHI	
2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)			
Flow Chart of activities and requirement of water		Download	
Water Balance Chart with water requirement at each Stage.		Download	
Affidavit for Non/Partial supply of water from local government water supply agency ( in case of ground water requirement less than 10 KLD)		Download	
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency		Download Download	
Quality of groundwater	Fresh Water	Fresh Water	
Name of NABL(Under Valid Certificate)	ENVIROCHEM TESTING LAB		
Upload test report of groundwater quality from NABL accredited lab	Pre-monsoon	Post-monsoon	
	Download	Download	
Whether any change in Groundwater Requirement	No		
If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.			Download
	Existing	Revised	
(i) Total water required(In m3/day)	505.83	600.00 Download	
a. Ground Water required(In m3/day)	490.00	500.00	
b. Recycled Water usage(In m3/day)	5.00	85.00	

Modern Dyeing Pvt Ltd  
  
 M. Signatory

Proposed/existing water supply from any agency(In m3/day)

10.83

15.00

## (ii) Breakup of Water Requirement and Usage:

	Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days In a Year	Annual Requirement (m3/year)
a.	Industrial Activity	485.00	590.00	355	209450.00
b.	Residential / Domestic	10.83	10.00	355	3550.00
c.	Greenbelt Development / Environment Maintenance	5.00	0.00	355	0.00
d.	Other Use	5.00	0.00	355	0.00
e.	Grand Total	505.83	600.00		213000.00

Source of recycled water

ETP

## (iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	509.00	355	180695.00
(b) Quantity of Treated Water Available	501.50	355	178032.50
i). Reuse in Industrial Activity:	0.00	355	0.00
ii). Reuse in Green Belt Development:	10.00	355	3550.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	10.00		3550.00
(d) Quantity and mode of disposal of unutilised effluent:	491.50	CETP	

## 3. Details of existing and/ or proposed groundwater abstraction structures

## (a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 2016	60.00/ 152.00	30.00	25.20	19.44/ 355	1	10	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell

5. Quantum of ground water recharge(m3/year)

6. Water Efficient Technology will be adopted

7. Valid Consent of operate issued by HSPCB(CTO)

0.00

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Modern Dyeing Pvt.Ltd  
 Author. Signatory

8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)	Download View Online compliance Report
9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.	Download
10. Affidavit for compliance, as per format.	Download
11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Sallient features of IAR, in the prescribed formats.	Download
12 i. Any Other Document/Information	(Resolution) Download
ii. Any Other Document/Information	Download
iii. Any Other Document/Information	(Self Declaration) Download
13. I shall comply with all the terms and conditions of the Permission for renewal.	Yes

**Self Declaration:-**

- I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date: 11/15/2024 12:53:40 PM

Place: Sonipat

Download

Signature of Applicant with Office Seal

(HARI OM THAREJA)

(DIRECTOR)

**a) Information of payment for Application Fee**

Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002034111251303	ZICI2100858542	25/06/2024	50000	success

**b) Information of payment for Tarrif Fee**

Total Amount			
Mode of Payment			

Modern Dyeing Pvt Ltd  
 Signatory

# VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622 OF 2024**

**IN RE:-**

**VARUN GULATI**

**...APPLICANT**

**VERSUS**

**STATE OF HARYANA & ORS.**

**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 12<sup>th</sup> day of May, 2025

Accepted, identified and certified subjected to the terms of the fees. **For MODERN DYEING PRIVATE LIMITED**

SS

*Archana Yadav*

[SIDDHARTH BATRA] [ARCHNA YADAV]

Client

(Director)

*Shivani Chawla*      *Chinmay Dubey*      *Rhythm Katyal*

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]  
Advocates

# MODERN DYEING PVT. LTD.

SPL. IN : READYMADE GARMENTS WASHING

Regd. Office :  
C-3/14, Mayapuri Industrial Area,  
Phase-II, New Delhi-110064  
Phone : 28117442, 28116242, 41845270, 41845271  
Email : modern\_garment@rediffmail.com

Delhi Factory :  
C-2/12, Mayapuri Industrial Area,  
Phase II, New Delhi-110064  
Barhi Factory :  
Plot No. 527, Phase-II,  
HSIIDC Industrial Estate, Barhi,  
Distt. Gannaur, Sonapat (Haryana)

Ref. No. **Abstract** of the minutes of the meeting of the Board of Directors of M/S Modern Dyeing Pvt Ltd held on 18/02/2025 at the registered office at C-3/14, Mayapuri Industrial Area, Phase-II, New Delhi -110064 of the company at 11.30 AM

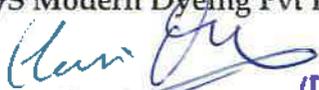
RESOLVED THAT Mr. Hari Om Thareja, be and is hereby authorized on behalf of M/S Modern Dyeing Pvt Ltd, to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the M/S Modern Dyeing Pvt Ltd.

RESOLVED FURTHER THAT Mr. Hari om Thareja is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Hari om Thareja in connection with the above matters be and are hereby ratified and confirmed by the M/S Modern Dyeing Pvt Ltd.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

For M/S Modern Dyeing Pvt Ltd

  
(Hari om Thareja) (Director)

DIRECTOR

For M/S Modern Dyeing Pvt Ltd

  
(Hema Thareja)

DIRECTOR

(Director)





भारत सरकार  
 Government of India

Issue Date: 26/10/2011



हरी ओम थारेजा  
 Hari Om Thareja  
 जन्म तिथि/DOB: 03/02/1966  
 पुरुष/ MALE

[REDACTED] 0133  
 VID : 9164 9125 6355 4125

मेरा आधार, मेरी पहचान





भारतीय विशिष्ट पहचान प्राधिकरण  
 Unique Identification Authority of India

Download Date: 24/11/2021



**पता:**  
 S/O शिव राम दास, मकान न० - ८८, नारंग कॉलोनी,  
 जानक पुरी, पश्चिमी दिल्ली,  
 दिल्ली - 110058

**Address:**  
 S/O Shiv Ram Dass, HOUSE NO - 88, NARANG  
 COLONY, Janak Puri, West Delhi,  
 Delhi - 110058

[REDACTED] 0133  
 VID : 9164 9125 6355 4125

1947 | [help@uidai.gov.in](mailto:help@uidai.gov.in) | [www.uidai.gov.in](http://www.uidai.gov.in)

*Supp 9 Hysked*

For MODERN DYEING PRIVATE LIMITED

*[Signature]*  
(Director)

1945

101



Archna Yadav <archna.yadav@satramdass.com>

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**Advance service copy of short reply on behalf of Respondent Nos. 66 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

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**Archna Yadav** <archna.yadav@satramdass.com> Mon, May 12, 2025 at 3:39 PM  
To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>  
Cc: Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>, Vijay Kumar <vijay.kumar@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent No. 66 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

 Paperbook- NGT REPLY-R66- MODERN DYEIN...

Kind Regards

**Archna Yadav**  
*Senior Associate*

---

Satram Dass B & Co.  
8A Sagar Apartment, 6 Tilak Marg, New Delhi 110001, India  
E-mail: [archna.yadav@satramdass.com](mailto:archna.yadav@satramdass.com)  
Phone (o): +91 (0)11 47046111, 4746144  
Webex : <https://meet155.webex.com/meet/archnayadav>

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